

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/06/2025**

| SL | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                          | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE               | E-Filing No              |
|----|--------------------|-------------------------------------------------------------------------------|----------------------------|------------------------------------|--------------------------|
| 1  | D-ARBP/25604/2025  | M/S. ORISSA COMPUTER ACADEMY, KHURDA<br>VS<br>APPOLLO MEDSKILLS LTD.          | AMIT PRASAD BOSE<br>VS     | //<br>()                           |                          |
| 2  | D-ARBP/25746/2025  | SUN HOSPITAL PVT. LTD., CUTTACK<br>VS<br>SIEMENS HEALTHCARE PVT. LTD., MUMBAI | DR. BESURA DAS<br>VS       | //<br>()                           |                          |
| 3  | D-BLAPL/19087/2025 | JITENDRA PRADHAN<br>VS<br>STATE OF ODISHA                                     | SATYAPADA SHARMA<br>VS     | ROURKELA CYBER P.S. /1 /2025<br>() | AOR20220000138C202500016 |
| 4  | D-BLAPL/19088/2025 | MEENAKA SURYA KUMAR @ M. SURYAKUMAR<br>VS<br>STATE OF ODISHA                  | HIMANSHU BHUSAN DASH<br>VS | SESHKHAL /69 /2024<br>()           | AOD20240000698C202500008 |
| 5  | D-BLAPL/19097/2025 | MANAS MOHAPATRA<br>VS<br>STATE OF ODISHA                                      | SAROJ KUMAR PADHI<br>VS    | PIPLI /209 /2025<br>()             |                          |
| 6  | D-BLAPL/19101/2025 | BIDYUT KUMAR SAHOO @ DHUMA<br>VS<br>STATE OF ODISHA                           | SATYAJIT MOHAPATRA<br>VS   | BHADRAK RURAL /691 /2024<br>()     |                          |
| 7  | D-BLAPL/19102/2025 | BASUDEV SAGAR YADAV @ VASUDEV SAGAR YADAV<br>VS<br>STATE OF ODISHA            | DEBISWAJIT MOHANTY<br>VS   | //<br>()                           |                          |
| 8  | D-BLAPL/19105/2025 | SAGARIKA SWAIN @ PRADHAN @ BEHERA<br>VS<br>STATE OF ODISHA                    | BINI MISHRA<br>VS          | MARSHAGHAI /207 /2018<br>()        |                          |
| 9  | D-BLAPL/19107/2025 | SUMIT KUMAR MOHAPATRA<br>VS<br>STATE OF ODISHA                                | RANJAN KUMAR NAYAK<br>VS   | SAHID NAGAR P.S. /103 /2025<br>()  |                          |
| 10 | D-BLAPL/19109/2025 | JAGABANDHU NATH<br>VS<br>STATE OF ODISHA                                      | DHANANJAYA MUND<br>VS      | HANDAPA /210 /2025<br>()           |                          |
| 11 | D-BLAPL/19110/2025 | ABDUL MANSOOR<br>VS<br>STATE OF ODISHA                                        | RONALISHA PRADHAN<br>VS    | NARASINGHPUR /58 /2025<br>()       |                          |

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|----|--------------------|-------------------------------------------------------|-----------------------------|-------------------------------------------|--------------------------|
| 12 | D-BLAPL/19116/2025 | SAMEER KHAN<br>VS<br>STATE OF ODISHA                  | ASUTOSH TRIPATHY<br>VS      | //<br>()<br>//                            | AOR20220001648C202500063 |
| 13 | D-BLAPL/19117/2025 | DIPU @ BIKASH BARIK<br>VS<br>STATE OF ODISHA          | ASHOK KUMAR SAHOO<br>VS     | PATKURA /71 /2025<br>()<br>//             |                          |
| 14 | D-BLAPL/19122/2025 | ASHISH BEHERA @ ASHIS BEHERA<br>VS<br>STATE OF ODISHA | KULDEEP MOHANTY<br>VS       | FATEGARH /225 /2024<br>()<br>//           | AOD20240000012C202500131 |
| 15 | D-BLAPL/19126/2025 | BINOD BIHARI PANDEY<br>VS<br>STATE OF ODISHA          | SUNIL KUMAR PANDA<br>VS     | BADMAL /180 /2025<br>()<br>//             |                          |
| 16 | D-BLAPL/19129/2025 | GOURAB MAHANTY<br>VS<br>STATE OF ODISHA               | MANAS KUMAR CHAND<br>VS     | //0<br>()<br>//                           |                          |
| 17 | D-BLAPL/19133/2025 | MINTU @ MITRABHANU MOHANTA<br>VS<br>STATE OF ODISHA   | LINGARAJ MISHRA<br>VS       | RAIRANGPUR (RURAL) /129 /2024<br>()<br>// | AOR20220000505C202500001 |
| 18 | D-BLAPL/19135/2025 | PANKAJ SAHOO<br>VS<br>STATE OF ODISHA                 | AKSHAYA KUMAR SUBUDHI<br>VS | ANGUL SADAR PS /243 /2025<br>()<br>//     |                          |
| 19 | D-BLAPL/19138/2025 | RAJA @ SWADHIN BHOI<br>VS<br>STATE OF ODISHA          | KASHINATH PATTNAIK<br>VS    | OLATPUR /78 /2025<br>()<br>//             |                          |
| 20 | D-BLAPL/19141/2025 | DEEPSIKHA @ DEEPSIKHA LENKA<br>VS<br>STATE OF ODISHA  | ANJAN KUMAR BISWAL<br>VS    | JEYPORE TOWN /103 /2023<br>()<br>//       |                          |
| 21 | D-BLAPL/19144/2025 | NIRAJ RAJU PILLAY<br>VS<br>STATE OF ODISHA            | BIJAYA KUMAR RAGADA<br>VS   | //0<br>()<br>//                           |                          |
| 22 | D-BLAPL/19145/2025 | MANOJ KUMAR PARIDA<br>VS<br>STATE OF ODISHA           | DIBYAJYOTI SAHOO<br>VS      | SULIAPADA /93 /2023<br>()<br>//           |                          |
| 23 | D-BLAPL/19146/2025 | NAMISH KUMAR YADAV                                    | DIBYAJYOTI SAHOO            | ORIENT /92 /2025                          |                          |

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|----|--------------------|---------------------------|-------------------------|-------------------------------|--------------------------|
|    |                    | VS                        | VS                      | ()                            |                          |
|    |                    | STATE OF ODISHA           |                         | //                            |                          |
| 24 | D-BLAPL/19149/2025 | LOCKY @ HAREKRISHNA BISOI | NIRANJAN PANDA          | DAMANJODI /36 /2025           |                          |
|    |                    | VS                        | VS                      | ()                            |                          |
|    |                    | STATE OF ODISHA           |                         | //                            |                          |
| 25 | D-BLAPL/19153/2025 | MAHENDRA MAJHI            | JNYANANANDA PANDA       | LANJIGARH /77 /2024           |                          |
|    |                    | VS                        | VS                      | ()                            |                          |
|    |                    | STATE OF ODISHA           |                         | //                            |                          |
| 26 | D-BLAPL/19161/2025 | TARAK BAIDYA              | PRASANTA KUMAR NANDA    | MOTU /149 /2023               |                          |
|    |                    | VS                        | VS                      | ()                            |                          |
|    |                    | STATE OF ODISHA           |                         | //                            |                          |
| 27 | D-BLAPL/19162/2025 | BHISMA PRADHAN            | SATYA SMRUTI MOHANTY    | SAMBALPUR VIGILANCE /12 /2025 |                          |
|    |                    | VS                        | VS                      | ()                            |                          |
|    |                    | STATE OF ODISHA           |                         | //                            |                          |
| 28 | D-BLAPL/19167/2025 | PRASANTA KUMAR TRIPATHY   | PRASANTA KUMAR NANDA    | MALKANGIRI /79 /2024          |                          |
|    |                    | VS                        | VS                      | ()                            |                          |
|    |                    | STATE OF ODISHA           |                         | //                            |                          |
| 29 | D-BLAPL/19173/2025 | CHANDRAKANT SUBASH PATIL  | PVS NANAJI ACHARY       | JEYPORE SADAR /100 /2021      | AOR20220000211C202500046 |
|    |                    | VS                        | VS                      | ()                            |                          |
|    |                    | STATE OF ODISHA           |                         | //                            |                          |
| 30 | D-BLAPL/19174/2025 | MUNA DHANWAR              | SOUMYA RANJAN DAS       | BRAHMANITARANG /270 /2025     |                          |
|    |                    | VS                        | VS                      | ()                            |                          |
|    |                    | STATE OF ODISHA           |                         | //                            |                          |
| 31 | D-BLAPL/19175/2025 | SATYANATH SAHOO           | SOUMYA RANJAN DAS       | BRAHMANITARANG /270 /2025     |                          |
|    |                    | VS                        | VS                      | ()                            |                          |
|    |                    | STATE OF ODISHA           |                         | //                            |                          |
| 32 | D-BLAPL/19176/2025 | PARTHA SABAR              | PRADEEP KUMAR PARIDA    | BHAWANIPATNA SADAR /46 /2025  |                          |
|    |                    | VS                        | VS                      | ()                            |                          |
|    |                    | STATE OF ODISHA           |                         | //                            |                          |
| 33 | D-BLAPL/19178/2025 | SANJU PATRA @ MUNA        | BIBHUTI BHUSAN NANDA    | BADACHANA /327 /2023          |                          |
|    |                    | VS                        | VS                      | ()                            |                          |
|    |                    | STATE OF ODISHA           |                         | //                            |                          |
| 34 | D-BLAPL/19179/2025 | YUSUF KHAN                | PRADEEP KUMAR PARIDA    | BARAMBA /87 /2025             |                          |
|    |                    | VS                        | VS                      | ()                            |                          |

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|----|--------------------|----------------------------------------------------------------|-----------------------------|--------------------------------------|--------------------------|
| 35 | D-BLAPL/19182/2025 | STATE OF ODISHA<br>CHANDRASEKHAR SETH<br>VS                    | BHARAT BHUSAN ROUTRAY<br>VS | //<br>BIJEPUR /59 /2023<br>()        |                          |
| 36 | D-BLAPL/19184/2025 | STATE OF ODISHA<br>CHUNU @ AZIMUDDIN SAHA @ AZIMUN SAHA<br>VS  | DURGA PRASANNA MISHRA<br>VS | //<br>AIRPORT /144 /2025<br>()       |                          |
| 37 | D-BLAPL/19190/2025 | STATE OF ODISHA<br>HARISH CHANDRA DAS<br>VS                    | KUMAR PRAJWAL<br>VS         | //<br>DHANUPALI /23 /2025<br>()      | AOR20220001296C202500049 |
| 38 | D-BLAPL/19194/2025 | STATE OF ODISHA<br>K.SATISH BABU<br>VS                         | BHAGABAN SARANGI<br>VS      | //<br>BADABAZAR /104 /2024<br>()     | AOR20220002669C202500019 |
| 39 | D-BLAPL/19196/2025 | STATE OF ODISHA<br>BIJAYA KUMAR PASAYAT @ BIJAYA PASAYAT<br>VS | SARAT KUMAR JENA<br>VS      | //<br>AMBABHONA /46 /2025<br>()      |                          |
| 40 | D-BLAPL/19197/2025 | STATE OF ODISHA<br>KRISHNA NAIK<br>VS                          | HIMANSHU BHUSAN DASH<br>VS  | //<br>RAYAGADA TOWN /106 /2025<br>() | AOD20240000698C202500009 |
| 41 | D-BLAPL/19200/2025 | STATE OF ODISHA<br>AJAY NAIK<br>VS                             | SARAT KUMAR JENA<br>VS      | //<br>BARGARH /256 /2025<br>()       |                          |
| 42 | D-BLAPL/19210/2025 | STATE OF ODISHA<br>RUSTAM KHAN<br>VS                           | DEBASIS MISHRA<br>VS        | //<br>LINGARAJ P.S. /26 /2025<br>()  | AOR20230001300C202500049 |
| 43 | D-BLAPL/19211/2025 | STATE OF ODISHA<br>AMIT KUMAR<br>VS                            | TAPAN MISHRA<br>VS          | //<br>BRAHMANITARANG /94 /2025<br>() |                          |
| 44 | D-BLAPL/19212/2025 | STATE OF ODISHA<br>KANHA @ SATYA PRAKASH NAIK<br>VS            | AMIT KUMAR NATH<br>VS       | //<br>BANARAPAL /125 /2025<br>()     |                          |
| 45 | D-BLAPL/19213/2025 | STATE OF ODISHA<br>ROCKY NAIK<br>VS                            | AMIT KUMAR NATH<br>VS       | //<br>BANARAPAL /214 /2025<br>()     |                          |
|    |                    | STATE OF ODISHA                                                |                             | //                                   |                          |

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|----|--------------------|------------------------------------------------------------------------|-----------------------------|--------------------------------------------------------------------|--------------------------|
| 46 | D-BLAPL/19217/2025 | BISWAJIT SAMANTARAY @ CHINTU<br>VS<br>STATE OF ODISHA                  | SIDHANT DAS<br>VS           | TALABANIA /31 /2025<br>()<br>//                                    |                          |
| 47 | D-BLAPL/19219/2025 | SK. MIJANUR REHEMAN MOLLA @ RAJU<br>VS<br>STATE OF ODISHA              | DEBASIS MISHRA<br>VS        | LINGARAJ P.S. /26 /2025<br>()<br>//                                | AOR20230001300C202500050 |
| 48 | D-BLAPL/19220/2025 | SUBASH KANHAR<br>VS<br>STATE OF ODISHA                                 | SANTOSH KUMAR MAHANTY<br>VS | //<br>()<br>//                                                     | AOD20240000242C202500131 |
| 49 | D-BLAPL/19222/2025 | SONU DIGAL<br>VS<br>STATE OF ODISHA                                    | DEBASIS MISHRA<br>VS        | NAYAPALLI P.S. /249 /2025<br>()<br>//                              | AOR20230001300C202500051 |
| 50 | D-BLAPL/19228/2025 | RAKESH MANDAL<br>VS<br>STATE OF ODISHA                                 | BIKRAM CHANDRA GHADAI<br>VS | BHARATPUR PS /382 /2024<br>()<br>//                                |                          |
| 51 | D-BLAPL/19229/2025 | VISHWJITSINH SASDEVSIH GOHIL @ VISWAJEETSAHOO<br>VS<br>STATE OF ODISHA | SANSHODAS<br>VS             | CYBER CRIME AND ECONOMIC OFFENCES, BRAHMAPUR /15 /2025<br>()<br>// |                          |
| 52 | D-BLAPL/19231/2025 | DIPAK ROUT @ SOUMYA RANJAN ROUT<br>VS<br>STATE OF ODISHA               | SANTOSH KUMAR MAHANTY<br>VS | TIGIRIA /105 /2025<br>()<br>//                                     |                          |
| 53 | D-BLAPL/19232/2025 | SANJIB TARAI<br>VS<br>STATE OF ODISHA                                  | SURYAKANTA DWIBEDI<br>VS    | MALKANGIRI /583 /2021<br>()<br>//                                  |                          |
| 54 | D-CMP/25584/2025   | GITANJALI NAYAK<br>VS<br>MANJUSHREE MALIK                              | RABINDRANATH SENAPATI<br>VS | //<br>()<br>//                                                     |                          |
| 55 | D-CMP/25587/2025   | RASHMITA SAHOO @ DAS<br>VS<br>BANSHIDHAR SAHOO                         | BHABANI SANKAR DAS<br>VS    | //<br>()<br>//                                                     | AOR20220001586C202500055 |
| 56 | D-CMP/25589/2025   | BHABAGRAHI BISWAL<br>VS<br>BHAGABAT BISWAL                             | SAILESH DAS<br>VS           | //<br>()<br>//                                                     |                          |
| 57 | D-CMP/25591/2025   | BHABAGRAHI BISWAL                                                      | SAILESH DAS                 | //                                                                 |                          |

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|----|--------------------|------------------------------------------------------------------------------|-------------------------|----------------------|--------------------------|
|    |                    | VS                                                                           | VS                      | 0                    |                          |
| 58 | D-CMP/25690/2025   | BHAGABAT BISWAL<br>SK.RAHIMUDDIN                                             | PRABHAT KUMAR DAS       | //                   |                          |
|    |                    | VS                                                                           | VS                      | 0                    |                          |
| 59 | D-CMP/25695/2025   | SK.FADAR ALI<br>ASHALATA NAYAK                                               | AMIT PRASAD BOSE        | //                   |                          |
|    |                    | VS                                                                           | VS                      | 0                    |                          |
| 60 | D-CMP/25722/2025   | PARIKHITA SWAIN<br>JYOTSHNA MISHRA                                           | ASHOK KUMAR MOHAPATRA   | //                   |                          |
|    |                    | VS                                                                           | VS                      | 0                    |                          |
| 61 | D-CMP/25743/2025   | RABI SANKAR RATH @ MISHRA<br>LAXMI NAG                                       | M MALLESWARAM           | //                   | AOR20220000459C202500001 |
|    |                    | VS                                                                           | VS                      | 0                    |                          |
| 62 | D-CONTC/25583/2025 | JOGESWAR NAG<br>ASHOK KU.ACHARYA                                             | ADV.                    | //                   |                          |
|    |                    | VS                                                                           | VS                      | 0                    |                          |
| 63 | D-CONTC/25594/2025 | NITYANANDA BARIK,DEO,JAJPUR<br>MACHHUA HO                                    | ADV.                    | //                   |                          |
|    |                    | VS                                                                           | VS                      | 0                    |                          |
| 64 | D-CONTC/25595/2025 | SANJEEV KUMAR MISHRA,IAS<br>SIMANCHAL MOHAPATRA                              | ADV.                    | //                   |                          |
|    |                    | VS                                                                           | VS                      | 0                    |                          |
| 65 | D-CONTC/25597/2025 | ASWATHY S.,IAS<br>ANANTA KISHORE PANIGRAHI                                   | ADV.                    | //                   |                          |
|    |                    | VS                                                                           | VS                      | 0                    |                          |
| 66 | D-CONTC/25598/2025 | JAGABANDHU SAHOO,DEO,BHADRAK<br>BIHARI BAG                                   | ADV.                    | //                   |                          |
|    |                    | VS                                                                           | VS                      | 0                    |                          |
| 67 | D-CONTC/25641/2025 | ARVIND AGRAWAL,IAS<br>PRAVAT KUMAR MISHRA                                    | BIBEKANANDA MAHAPATRA   | //                   |                          |
|    |                    | VS                                                                           | VS                      | 0                    |                          |
| 68 | D-CONTC/25643/2025 | JAYAPRAKASH NAYAK,DEPUTY DIRECTOR,JAJPUR MINES,JAJPUR<br>SUSANTA KUMAR SWAIN | LAMBIT SENAPATI         | //                   |                          |
|    |                    | VS                                                                           | VS                      | 0                    |                          |

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|----|--------------------|--------------------------------------------------------------------------------------------------------------------------|---------------------------|----------------------|--------------------------|
| 69 | D-CONTC/25658/2025 | SATYABRATA SAHU,ADDITIONAL CHIEF SECRETARY,FOREST ENVIRONMENT AND CLIMATE CHAGE DEPT.,BBSR<br>SOUMYAKANTA SENAPATI<br>VS | ADV<br>VS                 | //<br>()             | AOR20220001296C202500048 |
| 70 | D-CONTC/25661/2025 | ARVIND AGRAWAL, COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION<br>BISWANATH MARNDI<br>VS                         | ADV<br>VS                 | //<br>()             | AOR20220001535C202500112 |
| 71 | D-CONTC/25668/2025 | HEMA KANTA SAY, COLLECTOR AND DISTRICT MAGISTRATE,MAYURBHANJ<br>KAMALAKANTA SETHI<br>VS                                  | ADV.<br>VS                | //<br>()             |                          |
| 72 | D-CONTC/25670/2025 | SHALINI PANDIT,IAS<br>MANASI SAMANTARAY<br>VS                                                                            | ADV.<br>VS                | //<br>()             |                          |
| 73 | D-CONTC/25672/2025 | GOUTAM KUMAR SATAPATHY,SUPERINTENDENT,SCB MEDICAL COLLEGE AND HOSPITAL,CUTTACK<br>BIRENDRA KUMAR BEHERA<br>VS            | ADV.<br>VS                | //<br>()             |                          |
| 74 | D-CONTC/25674/2025 | SALINI PANDIT,IAS<br>SADASHIVA DAS<br>VS                                                                                 | ADV.<br>VS                | //<br>()             |                          |
| 75 | D-CONTC/25677/2025 | BIRENDRA KORKORA,DIRECTOR,HEADS OF DEPARTMENT BUILDING,BBSR,KHURDA<br>ARUN KUMAR PATEL<br>VS                             | ADV.<br>VS                | //<br>()             |                          |
| 76 | D-CONTC/25686/2025 | ARABINDA AGRAWAL,IAS<br>BHAGAWANT PRASAD HARIJAN<br>VS                                                                   | BIBUTI BHUSAN SWAIN<br>VS | //<br>()             |                          |
| 77 | D-CONTC/25724/2025 | MAKARAND MAJHI,DISCIPLINARY AUTHORITY-CUM-S.O.<br>JACINTA LAKRA<br>VS                                                    | ADV.<br>VS                | //<br>()             |                          |
| 78 | D-CONTC/25731/2025 | MRUTUNJAYA TRIPATHY,TAHASILDAR<br>SUCHITRA NAYAK<br>VS                                                                   | ADV.<br>VS                | //<br>()             |                          |
| 79 | D-CONTC/25734/2025 | ROOPA ROHAN SAHOO,RDC,BERHAMPUR<br>BRAJABANDHU JENA<br>VS                                                                | ADV.<br>VS                | //<br>()             |                          |
|    |                    | BALMUKUNDA BHUYAN,OAS                                                                                                    |                           | //                   |                          |

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|----|--------------------|------------------------------------------------------------------|------------------------------|---------------------------------------------|--------------------------|
| 80 | D-CRLA/19086/2025  | AKHILA RANA @ MOHAPATRA<br>VS<br>STATE OF ODISHA                 | GAJENDRANATH ROUT<br>VS      | NARASINGHPUR /148 /2024<br>()<br>//         | AOR20220004106C202500104 |
| 81 | D-CRLA/19099/2025  | BATAKRUSHNA SAHOO<br>VS<br>STATE OF ODISHA                       | BICHITRA NANDA MOHANTY<br>VS | PATTAMUNDAI RURAL PS /575 /2024<br>()<br>// | AOR20220003509C202500041 |
| 82 | D-CRLA/19123/2025  | TINKU KUMAR @ KARAN PANDIT<br>VS<br>STATE OF ODISHA              | BIKRAM CHANDRA GHADAI<br>VS  | DELANGA /250 /2024<br>()<br>//              |                          |
| 83 | D-CRLA/19163/2025  | SARBESWAR BARIK<br>VS<br>STATE OF ODISHA                         | BIKASH CHANDRA PARIJA<br>VS  | JAJPUR ROAD /274 /2025<br>()<br>//          |                          |
| 84 | D-CRLA/19181/2025  | SANTOSH KUMAR BHOI<br>VS<br>STATE OF ODISHA                      | KISHORE KUMAR NAIK<br>VS     | SUNDARGARH SADAR /131 /2023<br>()<br>//     | AOR20220000264C202500006 |
| 85 | D-CRLA/19214/2025  | SIBA PRASAD SAHOO @ SIBA<br>VS<br>STATE OF ODISHA                | SARAT KUMAR JENA<br>VS       | MANCHESWAR P.S. /482 /2022<br>()<br>//      |                          |
| 86 | D-CRLMC/19089/2025 | UMESH ROUT<br>VS<br>STATE OF ODISHA                              | RABINDRA NATH PRUSTY<br>VS   | KHARIAR /424 /2023<br>()<br>//              |                          |
| 87 | D-CRLMC/19094/2025 | PRASANTA KUMAR BAL@PRASANTA KU. BAL@BUN<br>VS<br>STATE OF ODISHA | ABHIRAJ MOHANTY<br>VS        | GHASIPURA /51 /2025<br>()<br>//             |                          |
| 88 | D-CRLMC/19096/2025 | RAMESH CHANDRA PARIDA<br>VS<br>RAKESH PRATAP SINGH               | GOPINATH MISHRA<br>VS        | //0<br>()<br>//                             |                          |
| 89 | D-CRLMC/19114/2025 | BISWAJEET MANDAL<br>VS<br>STATE OF ODISHA                        | PERMIT KUMAR DAS<br>VS       | MAHILA P.S. BUXIBAZAR /60 /2025<br>()<br>// |                          |
| 90 | D-CRLMC/19115/2025 | CHITTARANJAN JENA<br>VS<br>STATE OF ODISHA                       | ASHOK KUMAR SAHOO<br>VS      | NIKIRAI /10 /2021<br>()<br>//               |                          |
| 91 | D-CRLMC/19121/2025 | ARAKSHITA DAS                                                    | ASHOK KUMAR SAHOO            | MARSHAGHAI /97 /2025                        |                          |

## ORISSA HIGH COURT

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| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE      | E-Filing No              |
|-----|--------------------|----------------------------------------|-------------------------|---------------------------|--------------------------|
|     |                    | VS                                     | VS                      | ()                        |                          |
|     |                    | STATE OF ODISHA                        |                         | //                        |                          |
| 92  | D-CRLMC/19131/2025 | R. SANTOSH KUMAR DORA                  | MANORANJAN PADHY        | BOIPARIGUDA /186 /2022    | AOD20220003086C202500099 |
|     |                    | VS                                     | VS                      | ()                        |                          |
|     |                    | STATE OF ODISHA                        |                         | //                        |                          |
| 93  | D-CRLMC/19134/2025 | PRADEEP SAMAL                          | SUNIL KUMAR PANDA       | BINJHARPUR /184 /1993     |                          |
|     |                    | VS                                     | VS                      | ()                        |                          |
|     |                    | STATE OF ODISHA                        |                         | //                        |                          |
| 94  | D-CRLMC/19140/2025 | JUDHISTIR PANDA @ JUDHISTHIRA PANDA    | SUDHANSU SEKHAR DASH    | AIR FIELD P.S. /62 /2012  |                          |
|     |                    | VS                                     | VS                      | ()                        |                          |
|     |                    | STATE OF ODISHA                        |                         | //                        |                          |
| 95  | D-CRLMC/19168/2025 | BISHAL PATRA @ PUMP                    | KULDEEP MOHANTY         | SAHADEV KHUNTA /157 /2025 | AOD20240000012C202500132 |
|     |                    | VS                                     | VS                      | ()                        |                          |
|     |                    | STATE OF ODISHA                        |                         | //                        |                          |
| 96  | D-CRLMC/19171/2025 | RANKANIDHI SAHOO                       | AMLAN SHAKTI PAUL       | CHAMPUA /12 /2025         |                          |
|     |                    | VS                                     | VS                      | ()                        |                          |
|     |                    | STATE OF ODISHA                        |                         | //                        |                          |
| 97  | D-CRLMC/19180/2025 | NARASIMHA @ NARASINGHA PRADHAN         | NARASIMHA PRADHAN       | BOLANGIR TOWN /3 /2010    | AOR20250000794C202500003 |
|     |                    | VS                                     | VS                      | ()                        |                          |
|     |                    | STATE OF ODISHA                        |                         | //                        |                          |
| 98  | D-CRLMC/19191/2025 | LAXMIPRIYA SAHOO                       | DEBASIS MISHRA          |                           | AOR20230001300C202500044 |
|     |                    | VS                                     | VS                      | ()                        |                          |
|     |                    | STATE OF ODISHA                        |                         | //                        |                          |
| 99  | D-CRLMC/19195/2025 | MANAS RANJAN DAS                       | BIJAY KUMAR BEHERA      | BEGUNIA P.S. /149 /2021   |                          |
|     |                    | VS                                     | VS                      | ()                        |                          |
|     |                    | STATE OF ODISHA                        |                         | //                        |                          |
| 100 | D-CRLMC/19202/2025 | SUSHIL MOHARANA @ SUSHIL KUMAR MOHARAN | RABI NARAYAN BEHERA     | SALIPUR /366 /2022        |                          |
|     |                    | VS                                     | VS                      | ()                        |                          |
|     |                    | STATE OF ODISHA                        |                         | //                        |                          |
| 101 | D-CRLMC/19223/2025 | BAPINA ROUT                            | SURESH CHANDRA PRADHAN  | MAHAKALPARA /63 /2018     | AOR20220003509C202500042 |
|     |                    | VS                                     | VS                      | ()                        |                          |
|     |                    | STATE OF ODISHA                        |                         | //                        |                          |
| 102 | D-CRLMC/19227/2025 | HAREKRUSHNA BOITAI                     | DEBASNAN DAS            | RAMACHANDRAPUR /72 /2023  |                          |
|     |                    | VS                                     | VS                      | ()                        |                          |

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|-----|---------------------|-----------------------------------------------------------|------------------------------|------------------------------------------|--------------------------|
| 103 | D-CRLMP/19111/2025  | STATE OF ODISHA<br>KABERI MALLIK<br>VS                    | PRADEEP KUMAR DASH<br>VS     | //<br>//<br>()                           | AOR20220002710C202500016 |
| 104 | D-CRLREV/19091/2025 | STATE OF ODISHA<br>RAMA CHANDRA SAHOO<br>VS               | RANJAN KUMAR ROUT<br>VS      | //<br>//<br>()                           | AOR20230000872C202500044 |
| 105 | D-CRLREV/19165/2025 | KRUSHNA CHANDRA DHAR<br>ASHOK KUMAR DAS<br>VS             | SATYAJIT MOHAPATRA<br>VS     | //<br>BALASORE VIGILANCE /40 /2003<br>() |                          |
| 106 | D-CRLREV/19203/2025 | STATE OF ODISHA(VIG.)<br>PUSPANJALI SWAIN<br>VS           | SANTOSH KUMAR NANDA<br>VS    | //<br>PURI TOWN /381 /2022<br>()         |                          |
| 107 | D-CRLREV/19204/2025 | STATE OF ODISHA<br>SIBASISH @ SUBASISH DAS @ TIKINA<br>VS | DEVASHIS PANDA<br>VS         | //<br>GHASIPURA /298 /2024<br>()         | AOR20220001247C202500092 |
| 108 | D-CRLREV/19218/2025 | STATE OF ODISHA<br>KAMALAKANTA DAS<br>VS                  | ACHYUTANANDA PATTANAİK<br>VS | //<br>//0<br>()                          |                          |
| 109 | D-JCRLA/19147/2025  | PRASANTA PANDA<br>BHASKAR NAYAK<br>VS                     | ADV.<br>VS                   | //<br>THAKURGARH /99 /2015<br>()         |                          |
| 110 | D-JCRLA/19148/2025  | STATE OF ODISHA<br>NARENDRA PRADHAN<br>VS                 | ADV.<br>VS                   | //<br>BOUDH /110 /2022<br>()             |                          |
| 111 | D-JCRLA/19150/2025  | STATE OF ODISHA<br>DATYA NAIK @ FAKIRA NAIK<br>VS         | ADV.<br>VS                   | //<br>BADAGADA /81 /2023<br>()           |                          |
| 112 | D-JCRLA/19152/2025  | STATE OF ODISHA<br>SUDARSAN PATRA<br>VS                   | ADV.<br>VS                   | //<br>SURADA /387 /2023<br>()            |                          |
| 113 | D-JCRLA/19154/2025  | STATE OF ODISHA<br>CHAITANYA BHATRA<br>VS                 | ADV.<br>VS                   | //<br>DABUGAM /67 /2021<br>()            |                          |
|     |                     | STATE OF ODISHA                                           |                              | //                                       |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :26/06/2025

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|-----|--------------------|-----------------------------------------------------------------------|--------------------------------------|----------------------------------|--------------------------|
| 114 | D-JCRLA/19156/2025 | RINKU SAIKH<br>VS<br>STATE OF ODISHA                                  | ADV.<br>VS                           | KUCHINDA /257 /2023<br>()<br>//  |                          |
| 115 | D-JCRLA/19157/2025 | SIBA SHANKAR BARUA<br>VS<br>STATE OF ODISHA                           | ADV.<br>VS                           | KINJIRKELA /45 /2021<br>()<br>// |                          |
| 116 | D-MACA/25675/2025  | D.M.,ORIENTAL INSURANCE CO. LTD.,ROURKELA<br>VS<br>AMUS MUNDA         | SOMNATH ROY<br>VS                    | //<br>()<br>//                   |                          |
| 117 | D-MACA/25704/2025  | M/S. NEW INDIA ASSURANCE CO. LTD.,SAMBALPUR<br>VS<br>SABITRI SHUKRI   | PRAKASH KUMAR MOHANTY<br>VS          | //<br>()<br>//                   |                          |
| 118 | D-MACA/25708/2025  | M/S. NEW INDIA ASSURANCE CO. LTD.,SAMBALPUR<br>VS<br>SUNAPATI HARIJAN | PRAKASH KUMAR MOHANTY<br>VS          | //<br>()<br>//                   |                          |
| 119 | D-MACA/25716/2025  | M/S. ORIENTAL INSURANCE CO. LTD.,BBSR<br>VS<br>NARASINGHA PANDA       | PRAKASH KUMAR MOHANTY<br>VS          | //<br>()<br>//                   |                          |
| 120 | D-RPFAM/25700/2025 | PRADEEPTA @ PRADIPTA KUMAR DESUARY<br>VS<br>DEBASMITA BISWAL          | ANJAN KUMAR BISWAL<br>VS             | //<br>()<br>//                   |                          |
| 121 | D-RPFAM/25763/2025 | AROOP SINGH SAMANTARAY<br>VS<br>RASHMITA SAHOO                        | S.S.RAO<br>VS                        | //<br>()<br>//                   |                          |
| 122 | D-RSA/25586/2025   | NAYANA PARIDA<br>VS<br>DASARATHI JENA                                 | GAJENDRANATH ROUT<br>VS              | //<br>()<br>//                   | AOR20220004106C202500101 |
| 123 | D-RSA/25606/2025   | FAIZ MOHAMMED<br>VS<br>COLLECTOR, JHARSUGUDA                          | SHISHIR KUMAR SAMAL<br>VS            | //<br>()<br>//                   |                          |
| 124 | D-RSA/25693/2025   | GOVINDA CHANDRA BHATTA<br>VS<br>CHANDRAKALA MOHAPATRA                 | SUNKURU SUDHAKAR RAO(SR. ADV.)<br>VS | //<br>()<br>//                   |                          |
| 125 | D-RSA/25699/2025   | BINOD BARIK                                                           | PRASANTA KUMAR SATAPATHY             | //                               |                          |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/06/2025**

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                                  | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE | E-Filing No              |
|-----|---------------------|-----------------------------------------------------------------------|--------------------------|----------------------|--------------------------|
|     |                     | VS                                                                    | VS                       | ()                   |                          |
| 126 | D-RSA/25730/2025    | ASHOK BARIK<br>RABINDRA MOHAN DAS                                     | PRASANTA KUMAR SATAPATHY | //                   |                          |
|     |                     | VS                                                                    | VS                       | ()                   |                          |
| 127 | D-STREV/25659/2025  | JAGANNATH JEW THAKUR BIJE, BALASORE<br>M/S. BINAYAK ALUMINUM, CUTTACK | KAJAL SAHOO              | //                   |                          |
|     |                     | VS                                                                    | VS                       | ()                   |                          |
| 128 | D-TRP(C)/25624/2025 | STATE OF ODISHA<br>BIJAYALAXMI TRIPATHY                               | DIPTI RANJAN BHOKTA      | //                   |                          |
|     |                     | VS                                                                    | VS                       | ()                   |                          |
| 129 | D-TRP(C)/25745/2025 | SURAJ KUMAR DASH<br>SIPRA RANI PANIGRAHI                              | RUCHI RAJGARHIA          | //                   |                          |
|     |                     | VS                                                                    | VS                       | ()                   |                          |
| 130 | D-WA/25585/2025     | BAGMIT RANJAN BARAL<br>STATE OF ODISHA                                | SASWAT DAS,A.G.A         | //                   | LOD20240000172C202500294 |
|     |                     | VS                                                                    | VS                       | ()                   |                          |
| 131 | D-WA/25610/2025     | PARIMITA MISHRA<br>HARAPRASANNA TRIPATHY                              | IN PERSON                | //                   | LOR20220000270C202500001 |
|     |                     | VS                                                                    | VS                       | ()                   |                          |
| 132 | D-WP(C)/25582/2025  | PRINCIPAL SECRETARY, DEPARTMENT OF HIGHER EDUCATION<br>KULAMANI SAHOO | JAGAMOHAN PATTANAIAK     | //                   | AOR20220001586C202500054 |
|     |                     | VS                                                                    | VS                       | ()                   |                          |
| 133 | D-WP(C)/25588/2025  | STATE OF ODISHA<br>RAJASHREE GAJENDRA                                 | BANSHIDHAR BAUG          | //                   |                          |
|     | WP(C)/17617/2025    | VS                                                                    | VS                       | ()                   |                          |
| 134 | D-WP(C)/25590/2025  | DISTRICT SUB-REGISTRAR, BBSR<br>NILAMANI PRUSTY                       | AMULYA KUMAR NAYAK       | //                   |                          |
|     |                     | VS                                                                    | VS                       | ()                   |                          |
| 135 | D-WP(C)/25592/2025  | STATE OF ORISSA<br>PRAKASH CHANDRA NAYAK                              | ASHIT KUMAR DASH         | //                   |                          |
|     |                     | VS                                                                    | VS                       | ()                   |                          |
| 136 | D-WP(C)/25593/2025  | STATE OF ODISHA<br>M/S SUMEET SECURITY SERVICE                        | KANANBALA ROY CHOUDHURY  | //                   | AOR20220001523C202500092 |
|     |                     | VS                                                                    | VS                       | ()                   |                          |

## ORISSA HIGH COURT

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                                          | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE | E-Filing No              |
|-----|----------------------------------------|-------------------------------------------------------------------------------------------------------------------------------|--------------------------------|----------------------|--------------------------|
| 137 | D-WP(C)/25596/2025                     | THE REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION<br>SUDAM CHARAN DAS<br>VS<br>REGIONAL TRANSPORT OFFICER, CUTTACK | GOURAV DASH<br>VS              | //<br>//<br>0<br>//  |                          |
| 138 | D-WP(C)/25599/2025<br>WP(C)/17637/2025 | GANGASAGAR BISHNUPRASAD OJHA<br>VS<br>STATE OF ODISHA                                                                         | SUBHADUTTA ROURAY<br>VS        | //<br>0<br>//        | AOD20240000239C202500012 |
| 139 | D-WP(C)/25600/2025                     | MALATI BEHERA<br>VS<br>STATE OF ODISHA                                                                                        | SAROJA KANTA SAMAL<br>VS       | //<br>0<br>//        |                          |
| 140 | D-WP(C)/25601/2025<br>WP(C)/17619/2025 | DR. KANHU CHARAN PATRO<br>VS<br>STATE OF ODISHA                                                                               | AVIJIT MISHRA<br>VS            | //<br>0<br>//        |                          |
| 141 | D-WP(C)/25602/2025                     | JYOTSHNA MEHER<br>VS<br>STATE OF ODISHA                                                                                       | HIMANSHU SEKHAR MISHRA<br>VS   | //<br>0<br>//        |                          |
| 142 | D-WP(C)/25603/2025                     | GUNANIDHI BANICHUAL<br>VS<br>STATE OF ODISHA                                                                                  | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>0<br>//        |                          |
| 143 | D-WP(C)/25605/2025                     | SMRUTIREKHA GARANAYAK<br>VS<br>COUNCIL OF HIGHER SECONADARY EDUCATION, ODISHA, BBSR                                           | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>0<br>//        |                          |
| 144 | D-WP(C)/25607/2025                     | SUKALATA PALEI<br>VS<br>STATE OF ODISHA                                                                                       | AMIT PRASAD BOSE<br>VS         | //<br>0<br>//        |                          |
| 145 | D-WP(C)/25608/2025                     | MAKAR BEHERA<br>VS<br>STATE OF ODISHA                                                                                         | ANUP KUMAR PATTNAIK<br>VS      | //<br>0<br>//        |                          |
| 146 | D-WP(C)/25609/2025                     | GRAND BAZAR DEVELOPERS L.L.P., CUTTACK<br>VS<br>STATE OF ODISHA                                                               | AMIT PRASAD BOSE<br>VS         | //<br>0<br>//        |                          |
| 147 | D-WP(C)/25611/2025                     | GOBINDA BINDHANI<br>VS<br>THE STATE LEVEL SCRUTINY COMMITTEE, CUTTACK                                                         | UMA CHARAN MISHRA<br>VS        | //<br>0<br>//        |                          |

# ORISSA HIGH COURT

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| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                               | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|------------------------------------------------------------------------------------|----------------------------|----------------------|--------------------------|
| 148 | D-WP(C)/25612/2025 | MEENARANI SETH<br>VS<br>STATE OF ODISHA                                            | SUDHIR KUMAR MALLICK<br>VS | //<br>0<br>//        |                          |
| 149 | D-WP(C)/25613/2025 | LAXMAN PRUSETH<br>VS<br>STATE OF ODISHA                                            | DINESH KUMAR MOHANTY<br>VS | //<br>0<br>//        |                          |
| 150 | D-WP(C)/25614/2025 | PRASANTA KUMAR CHHOTARAY<br>VS<br>STATE OF ODISHA                                  | JYOTI RANJAN KHUNTIA<br>VS | //<br>0<br>//        |                          |
| 151 | D-WP(C)/25615/2025 | RAJAT KUMAR SAHOO<br>VS<br>STATE OF ODISHA                                         | SWADHIN KESARI SINGH<br>VS | //<br>0<br>//        |                          |
| 152 | D-WP(C)/25616/2025 | DEO NARAYAN SAHOO<br>VS<br>STATE OF ODISHA                                         | JAGABANDHU SAHU<br>VS      | //<br>0<br>//        | AOR20220001487C202500027 |
| 153 | D-WP(C)/25617/2025 | SAMIRA PRASAD KANDI<br>VS<br>STATE OF ODISHA                                       | JYOTI RANJAN KHUNTIA<br>VS | //<br>0<br>//        |                          |
| 154 | D-WP(C)/25618/2025 | BEDA PRAKASH PANI<br>VS<br>STATE OF ODISHA                                         | JYOTI RANJAN KHUNTIA<br>VS | //<br>0<br>//        |                          |
| 155 | D-WP(C)/25619/2025 | ARATI PANIGRAHI<br>VS<br>STATE OF ORISSA                                           | ANWESHA MISHRA<br>VS       | //<br>0<br>//        |                          |
| 156 | D-WP(C)/25620/2025 | AMARESH CHANDRA NAYAK<br>VS<br>STATE OF ODISHA                                     | SWADHIN KESARI SINGH<br>VS | //<br>0<br>//        |                          |
| 157 | D-WP(C)/25621/2025 | TULABATI BEHERA<br>VS<br>STATE OF ODISHA                                           | GOKHA BEHERA<br>VS         | //<br>0<br>//        |                          |
| 158 | D-WP(C)/25622/2025 | AJAY KUMAR HARICHANDAN<br>VS<br>RECOVERY OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK | AJIT CH MOHAPATRA<br>VS    | //<br>0<br>//        |                          |
| 159 | D-WP(C)/25623/2025 | RAJIB KUMAR MAJHI                                                                  | LALIT SAHU                 | //                   |                          |

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|-----|--------------------|-----------------------|-------------------------|----------------------|-------------|
|     |                    | VS                    | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA       |                         | //                   |             |
| 160 | D-WP(C)/25625/2025 | CHANDRASEKHAR ROUT    | AKHAND                  | //                   |             |
|     |                    | VS                    | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA       |                         | //                   |             |
| 161 | D-WP(C)/25626/2025 | KRISHNA CHANDRA MAJHI | LALIT SAHU              | //                   |             |
|     |                    | VS                    | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA       |                         | //                   |             |
| 162 | D-WP(C)/25627/2025 | RAMAKRUSHNA JATI      | SUSHANTA KUMAR MISHRA   | //                   |             |
|     | WP(C)/17692/2025   | VS                    | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA       |                         | //                   |             |
| 163 | D-WP(C)/25628/2025 | DR. DEBABRATA RATH    | SATYA RANJAN PATI       | //                   |             |
|     |                    | VS                    | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA       |                         | //                   |             |
| 164 | D-WP(C)/25629/2025 | NIRANJAN MOHAPATRA    | SUSHANTA KUMAR MISHRA   | //                   |             |
|     | WP(C)/17694/2025   | VS                    | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA       |                         | //                   |             |
| 165 | D-WP(C)/25630/2025 | BHAGABAN PRADHAN      | NISHIKANT MISHRA        | //                   |             |
|     |                    | VS                    | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA       |                         | //                   |             |
| 166 | D-WP(C)/25631/2025 | BANSHIDHAR NAYAK      | SUSHANTA KUMAR MISHRA   | //                   |             |
|     | WP(C)/17678/2025   | VS                    | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA       |                         | //                   |             |
| 167 | D-WP(C)/25632/2025 | DWARU DHARUA          | SRINIBASH SATAPATHY     | //                   |             |
|     |                    | VS                    | VS                      | 0                    |             |
|     |                    | THE STATE OF ORISSA   |                         | //                   |             |
| 168 | D-WP(C)/25633/2025 | DAMODAR SAHU          | ANUP UDAYA SENAPATI     | //                   |             |
|     |                    | VS                    | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA       |                         | //                   |             |
| 169 | D-WP(C)/25634/2025 | SANTOSH KUMAR JENA    | SOURAV SUMAN BHUYAN     | //                   |             |
|     |                    | VS                    | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA       |                         | //                   |             |
| 170 | D-WP(C)/25635/2025 | DR. SNEHALATA JENA    | SANGRAM JENA            | //                   |             |
|     |                    | VS                    | VS                      | 0                    |             |

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|-----|----------------------------------------|------------------------------------------------------------------------------------------------------------------|------------------------------|----------------------|--------------------------|
| 171 | D-WP(C)/25636/2025                     | STATE OF ODISHA<br>JAMBU PRADHAN<br>VS                                                                           | BIJAYA KUMAR BEHERA 1<br>VS  | //<br>//<br>()       |                          |
| 172 | D-WP(C)/25637/2025                     | STATE OF ODISHA<br>SAIBA NAHAK<br>VS                                                                             | BIJAYA KUMAR BEHERA 1<br>VS  | //<br>//<br>()       |                          |
| 173 | D-WP(C)/25638/2025<br>WP(C)/17621/2025 | STATE OF ODISHA<br>M/S. UTKAL ENGINEERS, CUTTACK<br>VS                                                           | GIRISH CHANDRA SAHU<br>VS    | //<br>//<br>()       |                          |
| 174 | D-WP(C)/25639/2025                     | STATE OF ODISHA<br>KANCHANA NAHAK<br>VS                                                                          | BIJAYA KUMAR BEHERA 1<br>VS  | //<br>//<br>()       |                          |
| 175 | D-WP(C)/25640/2025                     | STATE OF ODISHA<br>BASANTI SETHI<br>VS                                                                           | BIJAYA KUMAR BEHERA 1<br>VS  | //<br>//<br>()       |                          |
| 176 | D-WP(C)/25642/2025                     | STATE OF ODISHA<br>SAITA NAHAK<br>VS                                                                             | BIJAYA KUMAR BEHERA 1<br>VS  | //<br>//<br>()       |                          |
| 177 | D-WP(C)/25644/2025                     | STATE OF ODISHA<br>ARUN KUMAR ROUT<br>VS                                                                         | JYOTI RANJAN KHUNTIA<br>VS   | //<br>//<br>()       |                          |
| 178 | D-WP(C)/25645/2025                     | STATE OF ODISHA<br>RITA BEHERA<br>VS<br>THE BLOCK DEVELOPMENT OFFICER                                            | KAILASH CHANDRA MISHRA<br>VS | //<br>//<br>()       | AOR20230000698C202500005 |
| 179 | D-WP(C)/25646/2025                     | NAYANA PANIGRAHY<br>VS<br>DR.HARIBANDHU PANDA                                                                    | KAILASH CHANDRA MISHRA<br>VS | //<br>//<br>()       | AOR20230000698C202500003 |
| 180 | D-WP(C)/25647/2025                     | SUBASH CHANDRA PANIGRAHI<br>VS<br>PRINCIPAL SECY, REVENUE AND DISASTER MANAGEMENT, GOVT OF ODISHA, BBSR          | MD. GOLAM MADANI<br>VS       | //<br>//<br>()       |                          |
| 181 | D-WP(C)/25648/2025                     | M/S TIRUMALA INFRASTRUCTURE AND DEVELOPMENT, BBSR<br>VS<br>ODISHA REAL ESTATE REGULATION AUTHORITY (ORERA), BBSR | MD. GOLAM MADANI<br>VS       | //<br>//<br>()       |                          |

## ORISSA HIGH COURT

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| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                                 | COUNSEL OF PETNR./APPEL                | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|------------------------------------------------------------------------------------------------------|----------------------------------------|----------------------|--------------------------|
| 182 | D-WP(C)/25649/2025 | KABIRAJ SETHI<br>VS<br>VICE-CHANCELLOR, VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA, SAMBALPUR | SUBHADUTTA ROUTRAY<br>VS               | //<br>()             |                          |
| 183 | D-WP(C)/25650/2025 | SWARNALATA SAHU<br>VS<br>THE MANAGER, AGRO COOL INDIA LTD                                            | KAILASH CHANDRA MISHRA<br>VS           | //<br>()             | AOR20230000698C202500004 |
| 184 | D-WP(C)/25651/2025 | SANTOSH KUMAR SETHI<br>VS<br>STATE OF ODISHA                                                         | PABITRA KUMAR BEHERA<br>VS             | //<br>()             |                          |
| 185 | D-WP(C)/25652/2025 | CHITA RANJAN SAMAL<br>VS<br>STATE OF ODISHA                                                          | GANESWAR BEHERA<br>VS                  | //<br>()             | AOR20220001297C202500158 |
| 186 | D-WP(C)/25653/2025 | LANGALESWAR PANCHAYAT SAMITI ESTABLISHMENT<br>VS<br>STATE OF ODISHA                                  | UNIT WORKING COMMITTEE, BALASORE<br>VS | //<br>()             |                          |
| 187 | D-WP(C)/25654/2025 | M/S ASHOK KUMAR DASH, BARGARH<br>VS<br>UNION OF INDIA                                                | ASIT KUMAR DASH<br>VS                  | //<br>()             |                          |
| 188 | D-WP(C)/25655/2025 | JYOTISH KUMAR JENA<br>VS<br>STATE OF ODISHA                                                          | SANKARACHARYA CHOUDHURY<br>VS          | //<br>()             |                          |
| 189 | D-WP(C)/25656/2025 | M/S DASH BROTHERS AND SONS CONSTRUCTION, BARGARH<br>VS<br>UNION OF INDIA                             | ASIT KUMAR DASH<br>VS                  | //<br>()             |                          |
| 190 | D-WP(C)/25657/2025 | M/S ORISSA POULTARY PVT. LTD., JAGAT SINGHPUR<br>VS<br>PUNJAB NATIONAL BANK                          | PURDWARIKA PRASAD MOHANTY<br>VS        | //<br>()             |                          |
| 191 | D-WP(C)/25660/2025 | LAL MOHAN DAS<br>VS<br>COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE                | ASIT KUMAR DASH<br>VS                  | //<br>()             |                          |
| 192 | D-WP(C)/25662/2025 | CHAMPA MALLICK<br>VS<br>CHAIRMAN, ORISSA ELECTRICITY REGULATORY COMMISSION, BBSR                     | SUBHRANSU BHUSAN MOHANTY<br>VS         | //<br>()             |                          |
| 193 | D-WP(C)/25663/2025 | RANJAN KUMAR PANIGRAHI                                                                               | TANMAY MISHRA                          | //                   |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :26/06/2025

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                             | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|--------------------------------------------------|--------------------------|----------------------|--------------------------|
|     |                    | VS                                               | VS                       | ()                   |                          |
|     |                    | STATE OF ODISHA                                  |                          | //                   |                          |
| 194 | D-WP(C)/25664/2025 | SUSANTA KUMAR JENA                               | SUBHRANSU BHUSAN MOHANTY | //                   |                          |
|     |                    | VS                                               | VS                       | ()                   |                          |
|     |                    | STATE OF ODISHA                                  |                          | //                   |                          |
| 195 | D-WP(C)/25665/2025 | PANKAJA KUMAR NAIK                               | ASWINI KUMAR DASH        | //                   |                          |
|     |                    | VS                                               | VS                       | ()                   |                          |
|     |                    | STATE OF ORISSA                                  |                          | //                   |                          |
| 196 | D-WP(C)/25666/2025 | SANDHYA RANI SWAIN                               | SUBHRANSU BHUSAN MOHANTY | //                   |                          |
|     |                    | VS                                               | VS                       | ()                   |                          |
|     |                    | STATE OF ODISHA                                  |                          | //                   |                          |
| 197 | D-WP(C)/25667/2025 | PRADIP KUMAR PARIDA                              | SUBASH CHANDRA PANI      | //                   |                          |
|     |                    | VS                                               | VS                       | ()                   |                          |
|     |                    | STATE OF ODISHA                                  |                          | //                   |                          |
| 198 | D-WP(C)/25669/2025 | JANARDAN SAHOO                                   | SANDEEP PATTANAİK        | //                   |                          |
|     |                    | VS                                               | VS                       | ()                   |                          |
|     |                    | STATE OF ORISSA                                  |                          | //                   |                          |
| 199 | D-WP(C)/25671/2025 | SARAT KUMAR MISHRA                               | SAILABALA JENA           | //                   |                          |
|     |                    | VS                                               | VS                       | ()                   |                          |
|     |                    | STATE OF ODISHA                                  |                          | //                   |                          |
| 200 | D-WP(C)/25673/2025 | SEULI PRAMALİK                                   | SIDHARTHA DAS            | //                   |                          |
|     | WP(C)/17686/2025   | VS                                               | VS                       | ()                   |                          |
|     |                    | AUTHORISED OFFICER, ICICI BANK LTD., BBSR BRANCH |                          | //                   |                          |
| 201 | D-WP(C)/25676/2025 | SHRINIVAS PATHI SHARMA                           | SUSANTA SEKHAR MOHAPATRA | //                   | AOD20240000742C202500014 |
|     |                    | VS                                               | VS                       | ()                   |                          |
|     |                    | STATE OF ODISHA                                  |                          | //                   |                          |
| 202 | D-WP(C)/25678/2025 | GHANASHYAM SA                                    | TRILOCHAN DASH           | //                   | AOR20220002374C202500106 |
|     |                    | VS                                               | VS                       | ()                   |                          |
|     |                    | STATE OF ODISHA                                  |                          | //                   |                          |
| 203 | D-WP(C)/25679/2025 | JAYANAND KAWR                                    | TRILOCHAN DASH           | //                   | AOR20220002374C202500107 |
|     |                    | VS                                               | VS                       | ()                   |                          |
|     |                    | STATE OF ODISHA                                  |                          | //                   |                          |
| 204 | D-WP(C)/25680/2025 | M/S. MS DRILLS, JHARSUGUDA                       | ASHISH KUMAR SAMAL       | //                   |                          |
|     |                    | VS                                               | VS                       | ()                   |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/06/2025**

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                             | COUNSEL OF PETNR./APPEL                                         | PS/ LOWER COURT CASE | E-Filing No              |
|-----|----------------------------------------|----------------------------------------------------------------------------------|-----------------------------------------------------------------|----------------------|--------------------------|
| 205 | D-WP(C)/25681/2025<br>WP(C)/17664/2025 | CHIEF COMMISSIONER, CGST AND CENTRAL<br>RAMAKANTA DUBEY<br>VS<br>STATE OF ODISHA | EXCISE, BBSR<br>AMIYA KUMAR CHHATOI<br>VS<br>STATE OF ODISHA    | //<br>//<br>0<br>//  |                          |
| 206 | D-WP(C)/25682/2025                     | EMANUEL NAMRASHILA<br>VS<br>STATE OF ODISHA                                      | TANMAY MISHRA<br>VS<br>STATE OF ODISHA                          | //<br>0<br>//        |                          |
| 207 | D-WP(C)/25683/2025                     | UNATI MAJHI<br>VS<br>STATE OF ODISHA                                             | SUBHADUTTA ROURAY<br>VS<br>STATE OF ODISHA                      | //<br>0<br>//        |                          |
| 208 | D-WP(C)/25684/2025                     | LAKE VIEW HOMES OWNERS ASSOCIATIONS,<br>VS<br>STATE OF ODISHA                    | BBSRNIRANJAN LENKA<br>VS<br>STATE OF ODISHA                     | //<br>0<br>//        |                          |
| 209 | D-WP(C)/25685/2025                     | SANTOSH KUMAR PRADHAN<br>VS<br>STATE OF ODISHA                                   | TANMAY MISHRA<br>VS<br>STATE OF ODISHA                          | //<br>0<br>//        |                          |
| 210 | D-WP(C)/25687/2025                     | NRUSINGHA KUMAR SAHOO<br>VS<br>STATE OF ODISHA                                   | UMA CHARAN MISHRA<br>VS<br>STATE OF ODISHA                      | //<br>0<br>//        |                          |
| 211 | D-WP(C)/25688/2025                     | BHARATI PATRA<br>VS<br>STATE OF ODISHA                                           | TRILOCHANA PANIGRAHI<br>VS<br>STATE OF ODISHA                   | //<br>0<br>//        |                          |
| 212 | D-WP(C)/25689/2025                     | HADUBANDHU RAUTRA<br>VS<br>STATE OF ODISHA                                       | ANJAN KUMAR BISWAL<br>VS<br>STATE OF ODISHA                     | //<br>0<br>//        |                          |
| 213 | D-WP(C)/25691/2025                     | SABITA PANDA<br>VS<br>STATE OF ODISHA                                            | KISHORE CHANDRA RAJGURU MOHAPATRA<br>VS<br>STATE OF ODISHA      | //<br>0<br>//        |                          |
| 214 | D-WP(C)/25692/2025                     | M/S. KALINGA PAPER MART, SUNDERGARH<br>VS<br>COMMISSIONER OF CT AND GST, CUTTACK | CHITTA RANAJAN DAS<br>VS<br>COMMISSIONER OF CT AND GST, CUTTACK | //<br>0<br>//        |                          |
| 215 | D-WP(C)/25694/2025                     | GAYADHAR SAHOO<br>VS<br>COLLECTOR, BALASORE                                      | PADMALOCHAN MOHANTY<br>VS<br>COLLECTOR, BALASORE                | //<br>0<br>//        | AOR20240000071C202500005 |

# ORISSA HIGH COURT

## FILING REPORT AS ON :26/06/2025

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                                   | COUNSEL OF PETNR./APPEL                                                          | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------|----------------------|-------------|
| 216 | D-WP(C)/25696/2025 | SUSANTA DAS<br>VS<br>REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR                                     | JNYANANANDA PANDA<br>VS<br>REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR         | //<br>0<br>//        |             |
| 217 | D-WP(C)/25697/2025 | PUJA SAHOO<br>VS<br>STATE OF ODISHA                                                                    | TARUNAKANTA PATNAIK<br>VS<br>STATE OF ODISHA                                     | //<br>0<br>//        |             |
| 218 | D-WP(C)/25698/2025 | M/S. RAJ ENGINEERS AND CONSULTANTS, BBSR<br>VS<br>PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR | CHITTA RANAJAN DAS<br>VS<br>PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR | //<br>0<br>//        |             |
| 219 | D-WP(C)/25701/2025 | DHUNA CHANDRA NAYAK<br>VS<br>STATE OF ODISHA                                                           | JITENDRA KUMAR MISHRA (2)<br>VS<br>STATE OF ODISHA                               | //<br>0<br>//        |             |
| 220 | D-WP(C)/25702/2025 | LALIT BISWAL<br>VS<br>STATE OF ODISHA                                                                  | ALOK KUMAR PANDA<br>VS<br>STATE OF ODISHA                                        | //<br>0<br>//        |             |
| 221 | D-WP(C)/25703/2025 | DURGA MADHAB BIDIKA<br>VS<br>STATE OF ODISHA                                                           | BIREN SANKAR TRIPATHY<br>VS<br>STATE OF ODISHA                                   | //<br>0<br>//        |             |
| 222 | D-WP(C)/25705/2025 | EPILI MITHUN<br>VS<br>ICICI BANK LIMITED, GUJARAT                                                      | SIBARANJAN POLAI<br>VS<br>ICICI BANK LIMITED, GUJARAT                            | //<br>0<br>//        |             |
| 223 | D-WP(C)/25706/2025 | BALARAM MOHANTY<br>VS<br>STATE OF ODISHA                                                               | PRABIN DAS<br>VS<br>STATE OF ODISHA                                              | //<br>0<br>//        |             |
| 224 | D-WP(C)/25707/2025 | RAMAKANTA GHADEI<br>VS<br>STATE OF ODISHA                                                              | CHAKRADHAR SINGH<br>VS<br>STATE OF ODISHA                                        | //<br>0<br>//        |             |
| 225 | D-WP(C)/25709/2025 | CHINATAMANI ACHARYA<br>VS<br>STATE OF ODISHA                                                           | SURENDRA KUMAR SAHOO<br>VS<br>STATE OF ODISHA                                    | //<br>0<br>//        |             |
| 226 | D-WP(C)/25710/2025 | NARAYAN CHANDRA MISHRA<br>VS<br>STATE OF ODISHA                                                        | PRABIN DAS<br>VS<br>STATE OF ODISHA                                              | //<br>0<br>//        |             |
| 227 | D-WP(C)/25711/2025 | AJIT KUMAR SADANGI                                                                                     | BIJAY KUMAR BEHERA                                                               | //                   |             |

**ORISSA HIGH COURT****FILING REPORT AS ON :26/06/2025**

| <b>SL</b> | <b>FILING NO/CASE NO</b> | <b>NAME OF PETNR./APPEL</b> | <b>COUNSEL OF PETNR./APPEL</b> | <b>PS/ LOWER COURT CASE</b> | <b>E-Filing No</b> |
|-----------|--------------------------|-----------------------------|--------------------------------|-----------------------------|--------------------|
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA             |                                | //                          |                    |
| 228       | D-WP(C)/25712/2025       | SIMANCHAL BIDIKA            | JYOTI PRAKASH PATRA            | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA             |                                | //                          |                    |
| 229       | D-WP(C)/25713/2025       | KESHAB CHANDRA SAHOO        | PRABIN DAS                     | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA             |                                | //                          |                    |
| 230       | D-WP(C)/25714/2025       | SUSANTI PATRA               | BIJAY KUMAR BEHERA             | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA             |                                | //                          |                    |
| 231       | D-WP(C)/25715/2025       | NIKUNJ BIHARI SWAIN         | PRABIN DAS                     | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA             |                                | //                          |                    |
| 232       | D-WP(C)/25717/2025       | SHARAT CHANDRA SINGH        | PRABIN DAS                     | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA             |                                | //                          |                    |
| 233       | D-WP(C)/25718/2025       | V.JAGADISH RAO              | BIREN SANKAR TRIPATHY          | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA             |                                | //                          |                    |
| 234       | D-WP(C)/25719/2025       | INDRAMANI BISWAL            | PRABIN DAS                     | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA             |                                | //                          |                    |
| 235       | D-WP(C)/25720/2025       | SUDHAKAR MAHAKUD            | BIREN SANKAR TRIPATHY          | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA             |                                | //                          |                    |
| 236       | D-WP(C)/25721/2025       | PRAVAT KUMAR SAHOO          | PRABIN DAS                     | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA             |                                | //                          |                    |
| 237       | D-WP(C)/25723/2025       | UTTAM CHARAN BEHERA         | PRABIN DAS                     | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA             |                                | //                          |                    |
| 238       | D-WP(C)/25725/2025       | RATNAKAR BARIK              | BIREN SANKAR TRIPATHY          | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/06/2025**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|-------------------------------------------------------------------------------------|---------------------------|----------------------|-------------|
| 239 | D-WP(C)/25726/2025 | STATE OF ODISHA<br>MANGAL MURMU<br>VS                                               | PRABIN DAS<br>VS          | //<br>//<br>0        |             |
| 240 | D-WP(C)/25727/2025 | STATE OF ODISHA<br>ANTARJYAMI MOHARANA<br>VS                                        | PRABIN DAS<br>VS          | //<br>//<br>0        |             |
| 241 | D-WP(C)/25728/2025 | STATE OF ODISHA<br>KHIROD CHANDRA DAS<br>VS                                         | PRABIN DAS<br>VS          | //<br>//<br>0        |             |
| 242 | D-WP(C)/25729/2025 | STATE OF ODISHA<br>RUKMANI SUBUDHI<br>VS                                            | ASHOK KUMAR MOHANTY<br>VS | //<br>//<br>0        |             |
| 243 | D-WP(C)/25732/2025 | STATE OF ODISHA<br>SANTILATA NAYAK<br>VS                                            | AKSHAYA KUMAR NAYAK<br>VS | //<br>//<br>0        |             |
| 244 | D-WP(C)/25733/2025 | STATE OF ODISHA<br>CHANDRA SEKHAR SATPATHY<br>VS                                    | SUBHANKAR ROUT<br>VS      | //<br>//<br>0        |             |
| 245 | D-WP(C)/25735/2025 | STATE OF ODISHA<br>SANDHYARANI DAS<br>VS                                            | ADYASIDHI MISHRA<br>VS    | //<br>//<br>0        |             |
| 246 | D-WP(C)/25736/2025 | STATE OF ODISHA<br>RAMESH NAIK<br>VS                                                | PRASANTA KUMAR DAS<br>VS  | //<br>//<br>0        |             |
| 247 | D-WP(C)/25737/2025 | STATE OF ODISHA<br>SRIMANTA KUMAR SAHOO<br>VS                                       | ABHISHEK DASH<br>VS       | //<br>//<br>0        |             |
| 248 | D-WP(C)/25738/2025 | STATE OF ODISHA<br>DILLIP KUMAR JENA<br>VS                                          | GOURAV MOHANTY<br>VS      | //<br>//<br>0        |             |
| 249 | D-WP(C)/25739/2025 | STATE OF ODISHA<br>LADDU GOPAL SHAH<br>VS<br>BALAJI RESIDENTS WELFARE SOCIETY, BBSR | ADITYA NARAYAN RAY<br>VS  | //<br>//<br>0<br>//  |             |

**ORISSA HIGH COURT****FILING REPORT AS ON :26/06/2025**

| <b>SL</b> | <b>FILING NO/CASE NO</b> | <b>NAME OF PETNR./APPEL</b>                                                          | <b>COUNSEL OF PETNR./APPEL</b> | <b>PS/ LOWER COURT CASE</b> | <b>E-Filing No</b>       |
|-----------|--------------------------|--------------------------------------------------------------------------------------|--------------------------------|-----------------------------|--------------------------|
| 250       | D-WP(C)/25740/2025       | BIJAYA KUMAR MALLIA<br>VS<br>STATE OF ODISHA                                         | BIJAYA KUMAR MISHRA<br>VS      | //<br>0<br>//               | AOR20220001616C202500064 |
| 251       | D-WP(C)/25741/2025       | PARSURAM HARPAL<br>VS<br>THE COLLECTOR-CUM-DISTRICT MAGISTRATE, KALAHANDI            | JNYANANANDA PANDA<br>VS        | //<br>0<br>//               |                          |
| 252       | D-WP(C)/25742/2025       | SUDHAKAR BHOL<br>VS<br>SRI SRI JAGANNATH TEMPLE ADMINISTATION, PURI                  | ANSHURAM MISHRA<br>VS          | //<br>0<br>//               |                          |
| 253       | D-WP(C)/25744/2025       | B. DANDAPANI PATRA<br>VS<br>STATE OF ODISHA                                          | KURESH PRASAD DASH<br>VS       | //<br>0<br>//               | AOR20220001390C202500044 |
| 254       | D-WP(C)/25747/2025       | RATNAMANJARI SAHOO<br>VS<br>STATE OF ORISSA                                          | AJAY KUMAR TRIPATHY<br>VS      | //<br>0<br>//               |                          |
| 255       | D-WP(C)/25748/2025       | BAMAN CHARAN BHOI<br>VS<br>JHARANA SAHOO                                             | KARUNAKAR RATH<br>VS           | //<br>0<br>//               |                          |
| 256       | D-WP(C)/25749/2025       | BAIKUNTHA SANKHUA<br>VS<br>STATE OF ODISHA                                           | ARJUNA CHARANA BEHERA<br>VS    | //<br>0<br>//               |                          |
| 257       | D-WP(C)/25750/2025       | M/S. BHUMI FLY ASH BRICKS, KENDRAPARA<br>VS<br>CANARA BANK, CANTONMENT ROAD, CUTTACK | MANOJ KUMAR MOHANTY<br>VS      | //<br>0<br>//               |                          |
| 258       | D-WP(C)/25751/2025       | SANJUKTA MAHASUAR<br>VS<br>STATE OF ODISHA                                           | ASHOK KUMAR MOHAPATRA<br>VS    | //<br>0<br>//               |                          |
| 259       | D-WP(C)/25752/2025       | BASANTA KUMAR DAS<br>VS<br>STATE OF ODISHA                                           | SAMIR KUMAR MISHRA<br>VS       | //<br>0<br>//               |                          |
| 260       | D-WP(C)/25753/2025       | SAPNANANDA MISHRA<br>VS<br>STATE OF ODISHA                                           | RAJIBA BIHARI MISHRA<br>VS     | //<br>0<br>//               |                          |
| 261       | D-WP(C)/25754/2025       | JOGENDRA KUMAR BARAD                                                                 | SASWATI MOHAPATRA              | //                          |                          |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/06/2025**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                 | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE   | E-Filing No              |
|-----|--------------------|----------------------------------------------------------------------|-------------------------|------------------------|--------------------------|
|     |                    | VS                                                                   | VS                      | ()                     |                          |
|     |                    | STATE OF ODISHA                                                      |                         | //                     |                          |
| 262 | D-WP(C)/25755/2025 | RANBIR KUMAR PASWAN                                                  | GOURI MOHAN RATH        | //                     |                          |
|     |                    | VS                                                                   | VS                      | ()                     |                          |
|     |                    | FOOD CORPORATION OF INDIA, NEW DELHI                                 |                         | //                     |                          |
| 263 | D-WP(C)/25756/2025 | BALASORE MOTOR ASSOCIATION, BALESWAR                                 | GOURI MOHAN RATH        | //                     |                          |
|     |                    | VS                                                                   | VS                      | ()                     |                          |
|     |                    | STATE OF ODISHA                                                      |                         | //                     |                          |
| 264 | D-WP(C)/25757/2025 | DIBAKAR PATTANAİK                                                    | GYANENDRA CHANDRA SWAIN | //                     |                          |
|     |                    | VS                                                                   | VS                      | ()                     |                          |
|     |                    | STATE OF ODISHA                                                      |                         | //                     |                          |
| 265 | D-WP(C)/25758/2025 | MANOJ KUMAR PATTNAİK                                                 | SASWAT KUMAR ACHARYA    | //                     |                          |
|     |                    | VS                                                                   | VS                      | ()                     |                          |
|     |                    | ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA              |                         | //                     |                          |
| 266 | D-WP(C)/25759/2025 | K.RABI                                                               | HIMANSHU SEKHAR MISHRA  | //                     |                          |
|     |                    | VS                                                                   | VS                      | ()                     |                          |
|     |                    | UNION OF INDIA                                                       |                         | //                     |                          |
| 267 | D-WP(C)/25760/2025 | MANOJ KUMAR PATTNAİK                                                 | SASWAT KUMAR ACHARYA    | //                     |                          |
|     |                    | VS                                                                   | VS                      | ()                     |                          |
|     |                    | ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA - I DIVISION |                         | //                     |                          |
| 268 | D-WP(C)/25761/2025 | SUDHANSU SEKHAR ROURTRAY                                             | BASUDEV PUJARI          | //                     |                          |
|     |                    | VS                                                                   | VS                      | ()                     |                          |
|     |                    | UNION OF INDIA                                                       |                         | //                     |                          |
| 269 | D-WP(C)/25762/2025 | TULABATI DHURUA                                                      | RABI NARAYAN BEHERA     | //                     |                          |
|     |                    | VS                                                                   | VS                      | ()                     |                          |
|     |                    | ASHOK KUMAR PATTANAİK                                                |                         | //                     |                          |
| 270 | D-WP(C)/25764/2025 | SABARMATI COLLEGE OF NURSING, CUTTACK                                | PRATYASISH MOHANTY      | //                     |                          |
|     |                    | VS                                                                   | VS                      | ()                     |                          |
|     |                    | STATE OF ODISHA                                                      |                         | //                     |                          |
| 271 | D-WP(C)/25765/2025 | M/S. LAL TRADES AND AGENCIES PVT. LTD., MAYURBHANJAN                 | RUBHANKAR ROUTH         | //                     |                          |
|     |                    | VS                                                                   | VS                      | ()                     |                          |
|     |                    | STATE OF ODISHA                                                      |                         | //                     |                          |
| 272 | D-WPCRL/19207/2025 | BAYAJANTI PANDA                                                      | KURESH PRASAD DASH      | BHANJANAGAR /214 /2025 | AOR20220001390C202500043 |
|     |                    | VS                                                                   | VS                      | ()                     |                          |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/06/2025**

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                      | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE                  | E-Filing No              |
|-----|---------------------|-----------------------------------------------------------|----------------------------|---------------------------------------|--------------------------|
| 273 | D-ABLAPL/19090/2025 | STATE OF ODISHA<br>MEGHANANDA @ MEGHANANDA SAHU<br>VS     | BIKASH KUMAR PRADHAN<br>VS | //<br>REAMAL /26 /2024<br>()          | AOR20220002993C202500005 |
| 274 | D-ABLAPL/19092/2025 | STATE OF ODISHA<br>SANTOSH NAIK<br>VS                     | MITU KUMAR BISWAL<br>VS    | //<br>RASOL /106 /2025<br>()          | AOD20240000430C202500016 |
| 275 | D-ABLAPL/19093/2025 | STATE OF ODISHA<br>DURYODHAN KANHAR<br>VS                 | MITU KUMAR BISWAL<br>VS    | //<br>PHULBANI SADAR /120 /2025<br>() | AOD20240000430C202500017 |
| 276 | D-ABLAPL/19095/2025 | STATE OF ODISHA<br>SK. SAHIL<br>VS                        | ASIT KUMAR JENA<br>VS      | //<br>DHARMASALA /304 /2025<br>()     |                          |
| 277 | D-ABLAPL/19098/2025 | STATE OF ODISHA<br>GHENUA MATAM<br>VS                     | SUBRAT KUMAR SAHU<br>VS    | //<br>MACHHKUND /98 /2023<br>()       | AOD20240000781C202500001 |
| 278 | D-ABLAPL/19100/2025 | STATE OF ODISHA<br>MANORANJAN HATI<br>VS                  | BISWARANJAN DALAI<br>VS    | //<br>BIRIDI PS /172 /2025<br>()      | AOR20220003722C202500106 |
| 279 | D-ABLAPL/19103/2025 | STATE OF ODISHA<br>BAYA @ SANTOSH KUMAR GOUDA<br>VS       | UMAKANTA BARIK<br>VS       | //<br>SURADA /198 /2025<br>()         |                          |
| 280 | D-ABLAPL/19104/2025 | STATE OF ODISHA<br>BALARAM KANHAR<br>VS                   | AMULYA RATNA PANDA<br>VS   | //<br>GOCHHAPADA /35 /2020<br>()      |                          |
| 281 | D-ABLAPL/19106/2025 | STATE OF ODISHA<br>KRISHNA PRASAD KESHARI<br>VS           | SIDHARTHA DAS<br>VS        | //<br>JODA /157 /2025<br>()           |                          |
| 282 | D-ABLAPL/19108/2025 | STATE OF ODISHA<br>UMA MAJHI<br>VS                        | SIDDHARTH GOUTAM DAS<br>VS | //<br>TUREIKELA /76 /2025<br>()       |                          |
| 283 | D-ABLAPL/19112/2025 | STATE OF ODISHA<br>RATI MALIK @ RATI RANJAN MALLICK<br>VS | KRUSHNA CHANDRA DASH<br>VS | //<br>KUDANAGARI /176 /2025<br>()     |                          |
|     |                     | STATE OF ODISHA                                           |                            | //                                    |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :26/06/2025

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                 | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE                 | E-Filing No              |
|-----|---------------------|------------------------------------------------------|--------------------------------|--------------------------------------|--------------------------|
| 284 | D-ABLAPL/19113/2025 | SACHIDANANDA NATH<br>VS<br>STATE OF ODISHA           | SUSANTA KUMAR TRIPATHY<br>VS   | BHUBAN /204 /2024<br>()<br>//        |                          |
| 285 | D-ABLAPL/19118/2025 | JAGANNATH BHOI @ BHUI<br>VS<br>STATE OF ODISHA       | BIKRAM CHANDRA GHADEI<br>VS    | BODEN /13 /2025<br>()<br>//          |                          |
| 286 | D-ABLAPL/19119/2025 | GURUCHARAN BISOI<br>VS<br>STATE OF ODISHA            | SANGRAM KESHARI ROUT<br>VS     | KISSANNAGAR PS /72 /2023<br>()<br>// |                          |
| 287 | D-ABLAPL/19120/2025 | JAGANNATH @ PRASANTA BARIK<br>VS<br>STATE OF ODISHA  | CHEERA RANJAN SATAPATHY<br>VS  | CHOUDWAR /343 /2025<br>()<br>//      |                          |
| 288 | D-ABLAPL/19124/2025 | SEKH AZAD @ SK AJAD<br>VS<br>STATE OF ODISHA         | BIRAJA PRASAD NANDA<br>VS      | COLLIERY /148 /2021<br>()<br>//      |                          |
| 289 | D-ABLAPL/19125/2025 | DEBANANDA BARIK<br>VS<br>STATE OF ODISHA             | PRIYA RANJAN SINGH<br>VS       | BARBIL /164 /2025<br>()<br>//        |                          |
| 290 | D-ABLAPL/19127/2025 | SANTOSH JENA<br>VS<br>STATE OF ODISHA                | BHABANI SANKAR DAS<br>VS       | KAMARDA /92 /2025<br>()<br>//        |                          |
| 291 | D-ABLAPL/19128/2025 | ALOK KUMAR PARIDA<br>VS<br>STATE OF ODISHA           | SANTOSH CHANDRA ATABUDHI<br>VS | DHAMNAGAR /178 /2025<br>()<br>//     |                          |
| 292 | D-ABLAPL/19130/2025 | DILU BARAD<br>VS<br>STATE OF ODISHA                  | NIRANJAN BEHERA<br>VS          | CHANDAPUR /106 /2025<br>()<br>//     | AOR20220001297C202500159 |
| 293 | D-ABLAPL/19132/2025 | SASHANKA SEKHAR DAS @ MANTU<br>VS<br>STATE OF ODISHA | ARUN KUMAR BEHERA<br>VS        | KAMARDA /100 /2025<br>()<br>//       | AOR20220003422C202500076 |
| 294 | D-ABLAPL/19136/2025 | JAGA @ JAGABANDHU MALIK<br>VS<br>STATE OF ODISHA     | SK. ZAFARULLA<br>VS            | NILGIRI /219 /2025<br>()<br>//       |                          |
| 295 | D-ABLAPL/19137/2025 | RINKU PRADHAN @ CHHAKUA                              | AKSHAYA KUMAR SUBUDHI          | PIPLI /303 /2025                     |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/06/2025**

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL           | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE       | E-Filing No              |
|-----|---------------------|--------------------------------|-------------------------|----------------------------|--------------------------|
|     |                     | VS                             | VS                      | ()                         |                          |
|     |                     | STATE OF ODISHA                |                         | //                         |                          |
| 296 | D-ABLAPL/19139/2025 | HRUSIKESH CHHANDA              | SK. ZAFARULLA           | KANTAMAL /114 /2025        |                          |
|     |                     | VS                             | VS                      | ()                         |                          |
|     |                     | STATE OF ODISHA                |                         | //                         |                          |
| 297 | D-ABLAPL/19142/2025 | PANCHANAN MAHALIK              | DIBYAJYOTI SAHOO        | TIHIDI /205 /2025          |                          |
|     |                     | VS                             | VS                      | ()                         |                          |
|     |                     | STATE OF ODISHA                |                         | //                         |                          |
| 298 | D-ABLAPL/19143/2025 | RANJIT SAHANI                  | AMITAV TRIPATHY         | PHIRINGIA /179 /2024       |                          |
|     |                     | VS                             | VS                      | ()                         |                          |
|     |                     | STATE OF ODISHA                |                         | //                         |                          |
| 299 | D-ABLAPL/19151/2025 | RAMAKANTA MOHANTY              | BIRAJA PRASAD NANDA     | KHANDAGIRI P.S. /353 /2025 |                          |
|     |                     | VS                             | VS                      | ()                         |                          |
|     |                     | STATE OF ODISHA                |                         | //                         |                          |
| 300 | D-ABLAPL/19155/2025 | SURASINGH RANA @ DEBENDRA RANA | JNYANANANDA PANDA       | KEGAON /71 /2025           |                          |
|     |                     | VS                             | VS                      | ()                         |                          |
|     |                     | STATE OF ODISHA                |                         | //                         |                          |
| 301 | D-ABLAPL/19158/2025 | SANTI PRAKASH SAHOO            | BIJAY SWAIN             | JATNI P.S. /161 /2021      |                          |
|     |                     | VS                             | VS                      | ()                         |                          |
|     |                     | STATE OF ODISHA                |                         | //                         |                          |
| 302 | D-ABLAPL/19159/2025 | AAKHANDAL DEHURY               | SATYA SHIVA DASH        | JUDUM /69 /2025            | AOD20240000388C202500019 |
|     |                     | VS                             | VS                      | ()                         |                          |
|     |                     | STATE OF ODISHA                |                         | //                         |                          |
| 303 | D-ABLAPL/19160/2025 | LOKANATH BARAL                 | JANAKI KANTA MAHAPATRA  | JANKIA P.S. /195 /2025     |                          |
|     |                     | VS                             | VS                      | ()                         |                          |
|     |                     | STATE OF ODISHA                |                         | //                         |                          |
| 304 | D-ABLAPL/19164/2025 | SURYAKANTA MAJHI               | HEMANTA KUMAR MOHANTA   | BANARAPAL /236 /2025       |                          |
|     |                     | VS                             | VS                      | ()                         |                          |
|     |                     | STATE OF ODISHA                |                         | //                         |                          |
| 305 | D-ABLAPL/19166/2025 | PABITRA NAIK                   | RABINDRA NATH PRUSTY    | / /0                       |                          |
|     |                     | VS                             | VS                      | ()                         |                          |
|     |                     | STATE OF ODISHA                |                         | //                         |                          |
| 306 | D-ABLAPL/19169/2025 | DHANANJAYA SAHOO               | NIRANJAN LENKA          | SALIPUR /108 /2025         |                          |
|     |                     | VS                             | VS                      | ()                         |                          |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/06/2025**

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                            | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE                  | E-Filing No              |
|-----|---------------------|-----------------------------------------------------------------|--------------------------------|---------------------------------------|--------------------------|
| 307 | D-ABLAPL/19170/2025 | STATE OF ODISHA<br>TULASI BHUYAN<br>VS                          | RAMAKANTA PRADHAN<br>VS        | //<br>RASGOBINDPUR /94 /2025<br>()    |                          |
| 308 | D-ABLAPL/19172/2025 | STATE OF ODISHA<br>BABULI BHUJABALA @ KRUSHNA CHANDRA BHUJABALA | ABHILASH SHAKTI PAUL<br>VS     | //<br>KHURDA MODEL /200 /2020<br>()   |                          |
| 309 | D-ABLAPL/19177/2025 | STATE OF ODISHA<br>RASANANDA DAS<br>VS                          | PRADEEP KUMAR PARIDA<br>VS     | //<br>ATHGARH /176 /2025<br>()        |                          |
| 310 | D-ABLAPL/19183/2025 | STATE OF ODISHA<br>RANJAN SAHOO<br>VS                           | KABIRAJ PRADHAN<br>VS          | //<br>TANGI (KHURDA) /605 /2024<br>() |                          |
| 311 | D-ABLAPL/19185/2025 | STATE OF ODISHA<br>FAIZ KHAN @ MD. FAIZ ULLAH KHAN<br>VS        | SIDHARTHA SANKAR RAY (2)<br>VS | //<br>BERHAMPUR TOWN /255 /2025<br>() |                          |
| 312 | D-ABLAPL/19186/2025 | STATE OF ODISHA<br>MADHABA SUNA @ MINA<br>VS                    | SIDHARTHA SANKAR RAY (2)<br>VS | //<br>AMBADOLA /143 /2025<br>()       |                          |
| 313 | D-ABLAPL/19187/2025 | STATE OF ODISHA<br>SANJUKTA BEHERA<br>VS                        | PRATIK DASH<br>VS              | //<br>/0<br>()                        |                          |
| 314 | D-ABLAPL/19188/2025 | STATE OF ODISHA<br>KALIA NAIK<br>VS                             | DEBASIS MISHRA<br>VS           | //<br>BAMBARI /11 /2025<br>()         | AOR20230001300C202500046 |
| 315 | D-ABLAPL/19189/2025 | STATE OF ODISHA<br>DEBARCHAN BANCHHOR<br>VS                     | TARA PRASAD MOHAPATRA<br>VS    | //<br>KANTABANJI /155 /2025<br>()     |                          |
| 316 | D-ABLAPL/19192/2025 | STATE OF ODISHA<br>PRIYARANJAN NAYAK<br>VS                      | SUBASH CHANDRA ACHARYA<br>VS   | //<br>DHUSURI /274 /2025<br>()        | AOR20220004051C202500020 |
| 317 | D-ABLAPL/19193/2025 | STATE OF ODISHA<br>SAILENDRA MAHARANA @ DAKTAR MAHARANA<br>VS   | JANAKI KANTA MAHAPATRA<br>VS   | //<br>/0<br>()                        |                          |
|     |                     | STATE OF ODISHA                                                 |                                | //                                    |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :26/06/2025

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                        | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE                        | E-Filing No              |
|-----|---------------------|-------------------------------------------------------------|------------------------------|---------------------------------------------|--------------------------|
| 318 | D-ABLAPL/19198/2025 | SADAM SA<br>VS<br>STATE OF ODISHA                           | PRASANT KUMAR BARIK<br>VS    | PURUNABAZAR /94 /2025<br>()<br>//           |                          |
| 319 | D-ABLAPL/19199/2025 | LALIT KUMAR JENA<br>VS<br>STATE OF ODISHA                   | DEBASIS MISHRA<br>VS         | GHASIPURA /73 /2025<br>()<br>//             | AOR20230001300C202500047 |
| 320 | D-ABLAPL/19201/2025 | RAJAT KUMAR MAHALIK @ JITU MAHALIK<br>VS<br>STATE OF ODISHA | PRASANT KUMAR BARIK<br>VS    | SABARANG /44 /2024<br>()<br>//              |                          |
| 321 | D-ABLAPL/19205/2025 | DIBAS CHANDRA NAG @ DIBAS<br>VS<br>STATE OF ODISHA          | SARAT KUMAR JENA<br>VS       | BARGARH RURAL /88 /2025<br>()<br>//         |                          |
| 322 | D-ABLAPL/19206/2025 | MANORANJAN JENA<br>VS<br>STATE OF ODISHA                    | DEBASIS MISHRA<br>VS         | GHASIPURA /73 /2025<br>()<br>//             | AOR20230001300C202500048 |
| 323 | D-ABLAPL/19208/2025 | SANJAY PANDEY<br>VS<br>STATE OF ODISHA                      | SARAT KUMAR JENA<br>VS       | AMBABHONA /46 /2025<br>()<br>//             |                          |
| 324 | D-ABLAPL/19209/2025 | ANTARYAMI SAHOO<br>VS<br>STATE OF ODISHA                    | SURESH CHANDRA PRADHAN<br>VS | PATTAMUNDAI RURAL PS /209 /2025<br>()<br>// | AOR20220003509C202500043 |
| 325 | D-ABLAPL/19215/2025 | BENUDHAR MAJHI<br>VS<br>STATE OF ODISHA                     | BHASKAR CHANDRA PANDA<br>VS  | JANKIA P.S. /156 /2025<br>()<br>//          |                          |
| 326 | D-ABLAPL/19216/2025 | DEEPAK SAHU<br>VS<br>STATE OF ODISHA                        | BIJAYA KUMAR RAGADA<br>VS    | JHARSUGUDA SADAR /215 /2025<br>()<br>//     |                          |
| 327 | D-ABLAPL/19221/2025 | INDRAMANI ROUT<br>VS<br>STATE OF ODISHA                     | DEBASIS MISHRA<br>VS         | KHAIRA /182 /2025<br>()<br>//               | AOR20230001300C202500052 |
| 328 | D-ABLAPL/19224/2025 | SUDHAKARA DAS @ PAPU<br>VS<br>STATE OF ODISHA               | KHUSBU PANIGRAHI<br>VS       | //<br>()<br>//                              | AOR20220002787C202500089 |
| 329 | D-ABLAPL/19225/2025 | KEDARANATH BARAD @ KEDARNATH BARAL                          | JANAKI KANTA MAHAPATRA       | JANKIA P.S. /195 /2025                      |                          |

**ORISSA HIGH COURT****FILING REPORT AS ON :26/06/2025**

| <b>SL</b> | <b>FILING NO/CASE NO</b> | <b>NAME OF PETNR./APPEL</b>                        | <b>COUNSEL OF PETNR./APPEL</b> | <b>PS/ LOWER COURT CASE</b> | <b>E-Filing No</b> |
|-----------|--------------------------|----------------------------------------------------|--------------------------------|-----------------------------|--------------------|
|           |                          | VS                                                 | VS                             | ()                          | //                 |
| 330       | D-ABLAPL/19226/2025      | STATE OF ODISHA<br>KABIR BARAL                     | JANAKI KANTA MAHAPATRA         | JANKIA P.S. /195 /2025      |                    |
|           |                          | VS                                                 | VS                             | ()                          | //                 |
| 331       | D-ABLAPL/19230/2025      | STATE OF ODISHA<br>BAPI @ BINAY SINGH @ BAPI SINGH | SURYAKANTA DWIBEDI             | / /0                        |                    |
|           |                          | VS                                                 | VS                             | ()                          | //                 |
| 332       | D-ABLAPL/19233/2025      | STATE OF ODISHA<br>SOHEL ALLI                      | SURYAKANTA DWIBEDI             | BOLANGIR TOWN /409 /2025    |                    |
|           |                          | VS                                                 | VS                             | ()                          | //                 |
| 333       | D-ABLAPL/19234/2025      | STATE OF ODISHA<br>NARAYANI PRASAD BISWASROY       | SATYA SMRUTI MOHANTY           | KHURDA SADAR /176 /2025     |                    |
|           |                          | VS                                                 | VS                             | ()                          | //                 |
| 334       | D-ABLAPL/19235/2025      | STATE OF ODISHA<br>SANYASI MAHARANA                | SANTOSH CHANDRA ATABUDHI       | CAPITAL P.S. /434 /2020     |                    |
|           |                          | VS                                                 | VS                             | ()                          | //                 |
|           |                          | STATE OF ODISHA                                    |                                |                             |                    |

# ORISSA HIGH COURT

MISC CASES FILED on :26/06/2025

| SL. NO. | FILING NO<br>CASE NO                   | NAME OF PETNR./APPEL<br>NAME OF O.P./APPEL                           | COUNSEL FOR PETNR./APPEL<br>COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO<br>IA NO |
|---------|----------------------------------------|----------------------------------------------------------------------|-----------------------------------------------------------|----------------------|
| 1       | D-STREV/25659/2025<br>STREV/ /         | M/S. BINAYAK ALUMINUM, CUTTACK<br>MP                                 | KAJAL SAHOO                                               | 34/2025              |
| 2       | D-TRP(C)/33134/2024<br>TRP(C)/227/2024 | ASWINI KUMAR DASH<br>MP                                              | IN PERSON                                                 | 204/2025             |
| 3       | D-TRP(C)/25624/2025<br>TRP(C)/ /       | BIJAYALAXMI TRIPATHY<br>MP                                           | DIPTI RANJAN BHOKTA                                       | 205/2025             |
| 4       | D-TRP(C)/25745/2025<br>TRP(C)/ /       | SIPRA RANI PANIGRAHI<br>MP                                           | RUCHI RAJGARHIA                                           | 206/2025             |
| 5       | D-TRP(C)/20964/2025<br>TRP(C)/ /       | LAMBITA JENA<br>MP                                                   | DEEPAK KUMAR PANDA                                        | 207/2025             |
| 6       | D-TRP(C)/25477/2025<br>TRP(C)/ /       | RINKI PATRA<br>MP                                                    | ASHOK DAS                                                 | 208/2025             |
| 7       | D-CONTC/23826/2025<br>CONTC/2501/2025  | GOURI KUMARI SAHU @ SAMAL<br>MP                                      |                                                           | 228/2025             |
| 8       | D-CONTC/4172/2021<br>CONTC/4172/2021   | KANTILAL PATEL<br>MP                                                 |                                                           | 229/2025             |
| 9       | D-CONTC/17988/2025<br>CONTC/ /         | BIJAY KUMAR NANDA<br>MP                                              | ADV.                                                      | 230/2025             |
| 10      | D-RVWPET/311/2022<br>RVWPET/311/2022   | STATE OF ODISHA<br>MP                                                | MANOJ KUMAR KHUNTIA, A.G.A.                               | 251/2025             |
| 11      | D-RPFAM/25700/2025<br>RPFAM/ /         | PRADEEPTA @ PRADIPTA KUMAR DESU<br>MP                                | MANJAN KUMAR BISWAL                                       | 273/2025             |
| 12      | D-RPFAM/25763/2025<br>RPFAM/ /         | AROOP SINGH SAMANTARAY<br>MP                                         | S.S.RAO                                                   | 274/2025             |
| 13      | D-CMAPL/22966/2025<br>CMAPL/ /         | SUPRAVA JENA<br>MP                                                   | ADV.                                                      | 338/2025             |
| 14      | D-MATA/22648/2025<br>MATA/250/2025     | PRAVAS RANJAN SAHU<br>MP                                             | DEEPALI MAHAPATRA                                         | 342/2025             |
| 15      | D-MATA/22079/2025<br>MATA/ /           | DHANESWAR NAIK<br>MP                                                 | RAJESH KUMAR MAHAPATRA                                    | 343/2025             |
| 16      | D-CRLREV/15171/2025<br>CRLREV/303/2025 | MANAS RANJAN SAMANTA@MAMASA RANJAN SAMANTA<br>MP                     | ANJANESH KUMAR MISHRA                                     | 482/2025             |
| 17      | D-CRLREV/19165/2025<br>CRLREV/ /       | ASHOK KUMAR DAS<br>MP                                                | SATYAJIT MOHAPATRA                                        | 483/2025             |
| 18      | D-CRLREV/19203/2025<br>CRLREV/ /       | PUSPANJALI SWAIN<br>MP                                               | SANTOSH KUMAR NANDA                                       | 484/2025             |
| 19      | D-CRLREV/19203/2025<br>CRLREV/ /       | PUSPANJALI SWAIN<br>MP                                               | SANTOSH KUMAR NANDA                                       | 485/2025             |
| 20      | D-CRLREV/19218/2025<br>CRLREV/ /       | KAMALAKANTA DAS<br>MP                                                | ACHYUTANANDA PATTANAIAK                                   | 486/2025             |
| 21      | D-CRLREV/19204/2025<br>CRLREV/ /       | SIBASISH @ SUBASISH DAS @ TIKINA<br>MP                               | DEVASHIS PANDA                                            | 487/2025             |
| 22      | D-CRLREV/19204/2025<br>CRLREV/ /       | SIBASISH @ SUBASISH DAS @ TIKINA<br>MP                               | DEVASHIS PANDA                                            | 488/2025             |
| 23      | D-FAO/6186/2024<br>FAO/116/2024        | CHIEF REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD., BBSR<br>MP |                                                           | 564/2025             |
| 24      | D-BLAPL/7934/2025<br>BLAPL/2968/2025   | BENUSA MALLICK<br>MP                                                 | RONALISHA PRADHAN                                         | 729/2025             |
| 25      | D-BLAPL/844/2025<br>BLAPL/498/2025     | PRATYUSH KANT DASH<br>MP                                             | MANORANJAN PADHY                                          | 730/2025             |
| 26      | D-BLAPL/5156/2023                      | SANTANU KUMAR PATI                                                   | NIKUNJA KUMAR ROUT                                        |                      |

|    |                     |                                       |                          |           |
|----|---------------------|---------------------------------------|--------------------------|-----------|
|    | BLAPL/5156/2023     | MP                                    |                          | 731/2025  |
| 27 | D-BLAPL/5446/2023   | ASHOK KUMAR PATI                      |                          |           |
|    | BLAPL/5446/2023     | MP                                    |                          | 732/2025  |
| 28 | D-BLAPL/16079/2025  | NAVIN KUMAR MEENA                     | TUKUNA KUMAR MISHRA      |           |
|    | BLAPL/5964/2025     | MP                                    |                          | 733/2025  |
| 29 | D-RSA/25586/2025    | NAYANA PARIDA                         | GAJENDRANATH ROUT        |           |
|    | RSA/ /              | MP                                    |                          | 866/2025  |
| 30 | D-RSA/25699/2025    | BINOD BARIK                           | PRASANTA KUMAR SATAPATHY |           |
|    | RSA/ /              | MP                                    |                          | 867/2025  |
| 31 | D-RSA/25699/2025    | BINOD BARIK                           | PRASANTA KUMAR SATAPATHY |           |
|    | RSA/ /              | MP                                    |                          | 868/2025  |
| 32 | D-RSA/54/2004       | NARAYAN MISRA                         |                          | 869/2025  |
|    | RSA/54/2004         | MP                                    |                          |           |
| 33 | D-RSA/54/2004       | NARAYAN MISRA                         |                          | 870/2025  |
|    | RSA/54/2004         | MP                                    |                          |           |
| 34 | D-RSA/54/2004       | NARAYAN MISRA                         |                          | 871/2025  |
|    | RSA/54/2004         | MP                                    |                          |           |
| 35 | D-RSA/54/2004       | NARAYAN MISRA                         |                          | 872/2025  |
|    | RSA/54/2004         | MP                                    |                          |           |
| 36 | D-RSA/19/2012       | UPENDRA KUAR and ANR.                 | M/S.A.K.NATH             | 873/2025  |
|    | RSA/19/2012         | MP                                    |                          |           |
| 37 | D-RSA/19/2012       | UPENDRA KUAR and ANR.                 | M/S.A.K.NATH             | 874/2025  |
|    | RSA/19/2012         | MP                                    |                          |           |
| 38 | D-RSA/19/2012       | UPENDRA KUAR and ANR.                 | M/S.A.K.NATH             | 875/2025  |
|    | RSA/19/2012         | MP                                    |                          |           |
| 39 | D-RSA/25730/2025    | RABINDRA MOHAN DAS                    | PRASANTA KUMAR SATAPATHY | 876/2025  |
|    | RSA/ /              | MP                                    |                          |           |
| 40 | D-RSA/25730/2025    | RABINDRA MOHAN DAS                    | PRASANTA KUMAR SATAPATHY | 877/2025  |
|    | RSA/ /              | MP                                    |                          |           |
| 41 | D-CMP/25589/2025    | BHABAGRAHI BISWAL                     | SAILESH DAS              | 942/2025  |
|    | CMP/ /              | MP                                    |                          |           |
| 42 | D-CMP/25591/2025    | BHABAGRAHI BISWAL                     | SAILESH DAS              | 943/2025  |
|    | CMP/ /              | MP                                    |                          |           |
| 43 | D-CMP/25690/2025    | SK.RAHIMUDDIN                         | PRABHAT KUMAR DAS        | 944/2025  |
|    | CMP/ /              | MP                                    |                          |           |
| 44 | D-CMP/25695/2025    | ASHALATA NAYAK                        | AMIT PRASAD BOSE         | 945/2025  |
|    | CMP/ /              | MP                                    |                          |           |
| 45 | D-CMP/25722/2025    | JYOTSHNA MISHRA                       | ASHOK KUMAR MOHAPATRA    | 946/2025  |
|    | CMP/ /              | MP                                    |                          |           |
| 46 | D-ABLAPL/7096/2023  | SARAT KUMAR ROUT                      | GOPINATH MISHRA          | 1210/2025 |
|    | ABLAPL/7096/2023    | MP                                    |                          |           |
| 47 | D-ABLAPL/10742/2025 | DAITARI SAHOO                         | SUMANTA MALIK            | 1211/2025 |
|    | ABLAPL/4200/2025    | MP                                    |                          |           |
| 48 | D-ABLAPL/8428/2025  | PRADIP KUMAR SWAIN @ CHIKU            | DIPTI MAYEE LENKA        | 1212/2025 |
|    | ABLAPL/3294/2025    | MP                                    |                          |           |
| 49 | D-ABLAPL/15413/2025 | SANATAN SATPATHY                      |                          | 1213/2025 |
|    | ABLAPL/6146/2025    | MP                                    |                          |           |
| 50 | D-ABLAPL/5716/2025  | SARMISTA NAYAK                        | SITIKANT MISHRA          | 1214/2025 |
|    | ABLAPL/2378/2025    | MP                                    |                          |           |
| 51 | D-ABLAPL/9284/2025  | PEJUA @ SANJAY KUMAR ROUT             |                          | 1215/2025 |
|    | ABLAPL/3523/2025    | MP                                    |                          |           |
| 52 | D-ABLAPL/8593/2025  | NANDAGOPAL NAIK                       |                          | 1216/2025 |
|    | ABLAPL/3252/2025    | MP                                    |                          |           |
| 53 | D-ABLAPL/15719/2025 | SUNIL KUMAR DAS                       | ACHYUTANANDA PATTANAIAK  | 1217/2025 |
|    | ABLAPL/6866/2025    | MP                                    |                          |           |
| 54 | D-ABLAPL/3622/2024  | BANAMALI OJHA                         |                          | 1218/2025 |
|    | ABLAPL/1426/2024    | MP                                    |                          |           |
| 55 | D-CRLMC/19089/2025  | UMESH ROUT                            | RABINDRA NATH PRUSTY     | 1617/2025 |
|    | CRLMC/ /            | MP                                    |                          |           |
| 56 | D-CRLMC/18125/2025  | TRUPTI RANJAN DAS                     | SARADA DASH              | 1618/2025 |
|    | CRLMC/2203/2025     | MP                                    |                          |           |
| 57 | D-CRLMC/19094/2025  | PRASANTA KUMAR BAL@PRASANTA KUMAR BAL | ABHIRAM MOHANTY          | 1619/2025 |
|    | CRLMC/ /            | MP                                    |                          |           |

|    |                                       |                                                   |                                                     |           |
|----|---------------------------------------|---------------------------------------------------|-----------------------------------------------------|-----------|
| 58 | D-CRLMC/8006/2025<br>CRLMC/1132/2025  | MADAN MOHAN BHOI<br>MP                            |                                                     | 1620/2025 |
| 59 | D-CRLMC/19121/2025<br>CRLMC/ /        | ARAKSHITA DAS<br>MP                               | ASHOK KUMAR SAHOO                                   | 1621/2025 |
| 60 | D-CRLMC/19134/2025<br>CRLMC/ /        | PRADEEP SAMAL<br>MP                               | SUNIL KUMAR PANDA                                   | 1622/2025 |
| 61 | D-CRLMC/13891/2025<br>CRLMC/1700/2025 | NARAYAN JENA<br>MP                                | JAYANTA KUMAR MAJHI                                 | 1623/2025 |
| 62 | D-CRLMC/7933/2025<br>CRLMC/1129/2025  | BIJOY KISHORE JAMES @ BIJAYA KISHORE JAMES<br>MP  | DEBASISH MOHANTA                                    | 1624/2025 |
| 63 | D-CRLMC/18526/2025<br>CRLMC/2273/2025 | SAI RAM DAS<br>MP                                 | AMIT KUMAR DAS                                      | 1625/2025 |
| 64 | D-CRLMC/19195/2025<br>CRLMC/ /        | MANAS RANJAN DAS<br>MP                            | BIJAY KUMAR BEHERA                                  | 1626/2025 |
| 65 | D-CRLMC/19202/2025<br>CRLMC/ /        | SUSHIL MOHARANA @ SUSHIL KUMAR MOHARANA<br>MP     | DEBAPRANAYAN BEHERA                                 | 1627/2025 |
| 66 | D-MACA/21677/2025<br>MACA/ /          | M/S. ORIENTAL INSURANCE CO. LTD.,SAMBALPUR<br>MP  | ABANIPUR KUMAR NATH                                 | 1659/2025 |
| 67 | D-MACA/25675/2025<br>MACA/ /          | D.M.,ORIENTAL INSURANCE CO. LTD.,ROSKELA<br>MP    | ROSKELA NATH ROY                                    | 1660/2025 |
| 68 | D-MACA/21963/2025<br>MACA/ /          | DHARMA DAS<br>MP                                  | DEBASISH PATNAIK                                    | 1661/2025 |
| 69 | D-MACA/21955/2025<br>MACA/ /          | NIRMAL CHANDRA BHUYAN<br>MP                       | DEBASISH PATNAIK                                    | 1662/2025 |
| 70 | D-MACA/21963/2025<br>MACA/ /          | DHARMA DAS<br>MP                                  | DEBASISH PATNAIK                                    | 1663/2025 |
| 71 | D-MACA/21955/2025<br>MACA/ /          | NIRMAL CHANDRA BHUYAN<br>MP                       | DEBASISH PATNAIK                                    | 1664/2025 |
| 72 | D-MACA/21955/2025<br>MACA/ /          | NIRMAL CHANDRA BHUYAN<br>MP                       | DEBASISH PATNAIK                                    | 1665/2025 |
| 73 | D-MACA/25704/2025<br>MACA/ /          | M/S. NEW INDIA ASSURANCE CO. LTD.,SAMBALPUR<br>MP | ANIRBANKUMAR MOHANTY                                | 1666/2025 |
| 74 | D-MACA/25704/2025<br>MACA/ /          | M/S. NEW INDIA ASSURANCE CO. LTD.,SAMBALPUR<br>MP | ANIRBANKUMAR MOHANTY                                | 1667/2025 |
| 75 | D-MACA/25708/2025<br>MACA/ /          | M/S. NEW INDIA ASSURANCE CO. LTD.,SAMBALPUR<br>MP | ANIRBANKUMAR MOHANTY                                | 1668/2025 |
| 76 | D-MACA/25708/2025<br>MACA/ /          | M/S. NEW INDIA ASSURANCE CO. LTD.,SAMBALPUR<br>MP | ANIRBANKUMAR MOHANTY                                | 1669/2025 |
| 77 | D-MACA/25716/2025<br>MACA/ /          | M/S. ORIENTAL INSURANCE CO. LTD.,BBSR<br>MP       | PRAKASH KUMAR MOHANTY                               | 1670/2025 |
| 78 | D-MACA/25716/2025<br>MACA/ /          | M/S. ORIENTAL INSURANCE CO. LTD.,BBSR<br>MP       | PRAKASH KUMAR MOHANTY                               | 1671/2025 |
| 79 | D-CRLA/535/2013<br>CRLA/535/2013      | MUNA@ANTARYAMI PATRA<br>MP                        | MR.DEEPAK KU.SAHOO                                  | 1712/2025 |
| 80 | D-CRLA/521/2015<br>CRLA/521/2015      | AKHAYA@AKSHAYA KUMAR SAHOO<br>MP                  | M/S.M.ACHARYA                                       | 1713/2025 |
| 81 | D-CRLA/19099/2025<br>CRLA/ /          | BATAKRUSHNA SAHOO<br>MP                           | BICHITRA NANDA MOHANTY                              | 1714/2025 |
| 82 | D-CRLA/19099/2025<br>CRLA/ /          | BATAKRUSHNA SAHOO<br>MP                           | BICHITRA NANDA MOHANTY                              | 1715/2025 |
| 83 | D-CRLA/12695/2024<br>CRLA/501/2024    | HAPPY @ SMRUTIRANJAN KUANAR<br>MP                 | BISWARANJAN DALAI                                   | 1716/2025 |
| 84 | D-CRLA/566/2018<br>CRLA/566/2018      | SILU@PRADEEP KUMAR ACHARYA<br>MP                  | CHITTA RANJAN PATNAIK, M/S S.K. ZAFARULLA, J KAMILA | 1717/2025 |
| 85 | D-CRLA/16188/2025<br>CRLA/695/2025    | SOUMYA PRAKASH MALLICK<br>MP                      | DEBASNAN DAS                                        | 1718/2025 |
| 86 | D-CRLA/16188/2025<br>CRLA/695/2025    | SOUMYA PRAKASH MALLICK<br>MP                      | DEBASNAN DAS                                        | 1719/2025 |
| 87 | D-CRLA/19181/2025<br>CRLA/ /          | SANTOSH KUMAR BHOI<br>MP                          | KISHORE KUMAR NAIK                                  | 1720/2025 |
| 88 | D-CRLA/19181/2025<br>CRLA/ /          | SANTOSH KUMAR BHOI<br>MP                          | KISHORE KUMAR NAIK                                  | 1721/2025 |
| 89 | D-CRLA/19214/2025                     | SIBA PRASAD SAHOO @ SIBA                          | SARAT KUMAR JENA                                    |           |

|     |                    |                                                                                              |                                  |            |
|-----|--------------------|----------------------------------------------------------------------------------------------|----------------------------------|------------|
|     | CRLA/ /            | MP                                                                                           |                                  | 1722/2025  |
| 90  | D-CRLA/19214/2025  | SIBA PRASAD SAHOO @ SIBA                                                                     | SARAT KUMAR JENA                 |            |
|     | CRLA/ /            | MP                                                                                           |                                  | 1723/2025  |
| 91  | D-CRLA/19214/2025  | SIBA PRASAD SAHOO @ SIBA                                                                     | SARAT KUMAR JENA                 |            |
|     | CRLA/ /            | MP                                                                                           |                                  | 1724/2025  |
| 92  | D-WA/54696/2024    | STATE OF ODISHA                                                                              | SASWAT DAS,A.G.A                 |            |
|     | WA/44/2025         | MP                                                                                           |                                  | 2980/2025  |
| 93  | D-WA/25585/2025    | STATE OF ODISHA                                                                              | SASWAT DAS,A.G.A                 |            |
|     | WA/ /              | MP                                                                                           |                                  | 2981/2025  |
| 94  | D-WA/25585/2025    | STATE OF ODISHA                                                                              | SASWAT DAS,A.G.A                 |            |
|     | WA/ /              | MP                                                                                           |                                  | 2982/2025  |
| 95  | D-WA/25585/2025    | STATE OF ODISHA                                                                              | SASWAT DAS,A.G.A                 |            |
|     | WA/ /              | MP                                                                                           |                                  | 2983/2025  |
| 96  | D-WA/25610/2025    | HARAPRASANNA TRIPATHY                                                                        | IN PERSON                        |            |
|     | WA/ /              | MP                                                                                           |                                  | 2984/2025  |
| 97  | D-WA/36107/2024    | UNION OF INDIA                                                                               | PRASANNA KUMAR PARHI, DY. S.G.I. |            |
|     | WA/2338/2024       | MP                                                                                           |                                  | 2985/2025  |
| 98  | D-WP(C)/18663/2017 | SHRI MAHAVIR FERRO ALLOYS PVT.LTD.MR.T.K.SATPATHY, MR.P.K.PARHI, B.MOHARANA, MR.SAJAN KU. RO |                                  |            |
|     | WP(C)/18663/2017   | MP                                                                                           |                                  | 10664/2025 |
| 99  | D-WP(C)/13737/2025 | BHARATI BAG                                                                                  | AJIT KUMAR MOHANTY               |            |
|     | WP(C)/9824/2025    | MP                                                                                           |                                  | 10665/2025 |
| 100 | D-WP(C)/25590/2025 | NILAMANI PRUSTY                                                                              | AMULYA KUMAR NAYAK               |            |
|     | WP(C)/ /           | MP                                                                                           |                                  | 10666/2025 |
| 101 | D-WP(C)/49177/2024 | SARALA LOHAR                                                                                 | SISIR KUMAR PUROHIT              |            |
|     | WP(C)/29687/2024   | MP                                                                                           |                                  | 10667/2025 |
| 102 | D-WP(C)/49180/2024 | ALAKAMAYEE PANIGRAHI                                                                         | SISIR KUMAR PUROHIT              |            |
|     | WP(C)/29811/2024   | MP                                                                                           |                                  | 10668/2025 |
| 103 | D-WP(C)/50775/2024 | RAJANI RANI PATTANAİK                                                                        | LAXMIKANTA MOHANTY               |            |
|     | WP(C)/30866/2024   | MP                                                                                           |                                  | 10669/2025 |
| 104 | D-WP(C)/25593/2025 | M/S SUMEET SECURITY SERVICE                                                                  | KANANBALA ROY CHOUDHURY          |            |
|     | WP(C)/ /           | MP                                                                                           |                                  | 10670/2025 |
| 105 | D-WP(C)/25596/2025 | SUDAM CHARAN DAS                                                                             | GOURAV DASH                      |            |
|     | WP(C)/ /           | MP                                                                                           |                                  | 10671/2025 |
| 106 | D-WP(C)/25600/2025 | MALATI BEHERA                                                                                | SAROJA KANTA SAMAL               |            |
|     | WP(C)/ /           | MP                                                                                           |                                  | 10672/2025 |
| 107 | D-WP(C)/25602/2025 | JYOTSHNA MEHER                                                                               | HIMANSHU SEKHAR MISHRA           |            |
|     | WP(C)/ /           | MP                                                                                           |                                  | 10673/2025 |
| 108 | D-WP(C)/8129/2025  | SITAKANTA SATAPATHY                                                                          | SATYABRATA SATAPATHY             |            |
|     | WP(C)/6201/2025    | MP                                                                                           |                                  | 10674/2025 |
| 109 | D-WP(C)/25607/2025 | SUKALATA PALEI                                                                               | AMIT PRASAD BOSE                 |            |
|     | WP(C)/ /           | MP                                                                                           |                                  | 10675/2025 |
| 110 | D-WP(C)/25609/2025 | GRAND BAZAR DEVELOPERS L.L.P., CUTTACK                                                       | AMIT PRASAD BOSE                 |            |
|     | WP(C)/ /           | MP                                                                                           |                                  | 10676/2025 |
| 111 | D-WP(C)/25611/2025 | GOBINDA BINDHANI                                                                             | UMA CHARAN MISHRA                |            |
|     | WP(C)/ /           | MP                                                                                           |                                  | 10677/2025 |
| 112 | D-WP(C)/17363/2023 | MINATI MISHRA                                                                                | KUNAL KUMAR SWAIN                |            |
|     | WP(C)/17363/2023   | MP                                                                                           |                                  | 10678/2025 |
| 113 | D-WP(C)/25613/2025 | LAXMAN PRUSETH                                                                               | DINESH KUMAR MOHANTY             |            |
|     | WP(C)/ /           | MP                                                                                           |                                  | 10679/2025 |
| 114 | D-WP(C)/20286/2020 | FERRO ALLOYS CORPORATION LTD.                                                                |                                  |            |
|     | WP(C)/20286/2020   | MP                                                                                           |                                  | 10680/2025 |
| 115 | D-WP(C)/21079/2012 | GOURI SHANKAR AGARWA                                                                         | M/S.PRAFULLA K.RATH              |            |
|     | WP(C)/21079/2012   | MP                                                                                           |                                  | 10681/2025 |
| 116 | D-WP(C)/21079/2012 | GOURI SHANKAR AGARWA                                                                         | M/S.PRAFULLA K.RATH              |            |
|     | WP(C)/21079/2012   | MP                                                                                           |                                  | 10682/2025 |
| 117 | D-WP(C)/22228/2025 | DR. SUBRAT KUMAR PRADHAN                                                                     | AMITABH MISHRA                   |            |
|     | WP(C)/15330/2025   | MP                                                                                           |                                  | 10683/2025 |
| 118 | D-WP(C)/22225/2025 | DR. PRASANTA KUMAR SAMAL                                                                     | AMITABH MISHRA                   |            |
|     | WP(C)/15362/2025   | MP                                                                                           |                                  | 10684/2025 |
| 119 | D-WP(C)/22225/2025 | DR. PRASANTA KUMAR SAMAL                                                                     | NIROD KUMAR SAHU                 |            |
|     | WP(C)/15362/2025   | MP                                                                                           |                                  | 10685/2025 |
| 120 | D-WP(C)/25616/2025 | DEO NARAYAN SAHOO                                                                            | JAGABANDHU SAHU                  |            |
|     | WP(C)/ /           | MP                                                                                           |                                  | 10686/2025 |

|     |                                        |                                                                   |                                   |            |
|-----|----------------------------------------|-------------------------------------------------------------------|-----------------------------------|------------|
| 121 | D-WP(C)/22228/2025<br>WP(C)/15330/2025 | DR. SUBRAT KUMAR PRADHAN<br>MP                                    | NIROD KUMAR SAHU                  | 10688/2025 |
| 122 | D-WP(C)/25622/2025<br>WP(C)/ /         | AJAY KUMAR HARICHANDAN<br>MP                                      | AJIT CH MOHAPATRA                 | 10689/2025 |
| 123 | D-WP(C)/25627/2025<br>WP(C)/17692/2025 | RAMAKRUSHNA JATI<br>MP                                            | SUSHANTA KUMAR MISHRA             | 10690/2025 |
| 124 | D-WP(C)/25629/2025<br>WP(C)/17694/2025 | NIRANJAN MOHAPATRA<br>MP                                          | SUSHANTA KUMAR MISHRA             | 10691/2025 |
| 125 | D-WP(C)/25628/2025<br>WP(C)/ /         | DR. DEBABRATA RATH<br>MP                                          | SATYA RANJAN PATI                 | 10692/2025 |
| 126 | D-WP(C)/24635/2025<br>WP(C)/ /         | DILLIP KUMAR NANDA<br>MP                                          | BHUBANANDA LENKA                  | 10693/2025 |
| 127 | D-WP(C)/25633/2025<br>WP(C)/ /         | DAMODAR SAHU<br>MP                                                | ANUP UDAYA SENAPATI               | 10694/2025 |
| 128 | D-WP(C)/25638/2025<br>WP(C)/17621/2025 | M/S. UTKAL ENGINEERS, CUTTACK<br>MP                               | GIRISH CHANDRA SAHU               | 10695/2025 |
| 129 | D-WP(C)/21132/2025<br>WP(C)/14564/2025 | M/S. SWASTIK STEVEDORES PVT. LTD., CUTTACK<br>MP                  | VIKASH RANJAN BAUG                | 10696/2025 |
| 130 | D-WP(C)/24977/2025<br>WP(C)/ /         | SABITRI BISWAL<br>MP                                              | RABINDRA KUMAR PATTANAIAK         | 10697/2025 |
| 131 | D-WP(C)/25648/2025<br>WP(C)/ /         | M/S TIRUMALA INFRASTRUCTURE AND DEVELOPMENT PVT. LTD., BBSR<br>MP | DEVIKUMAR                         | 10698/2025 |
| 132 | D-WP(C)/25648/2025<br>WP(C)/ /         | M/S TIRUMALA INFRASTRUCTURE AND DEVELOPMENT PVT. LTD., BBSR<br>MP | DEVIKUMAR                         | 10699/2025 |
| 133 | D-WP(C)/25651/2025<br>WP(C)/ /         | SANTOSH KUMAR SETHI<br>MP                                         | PABITRA KUMAR BEHERA              | 10700/2025 |
| 134 | D-WP(C)/25654/2025<br>WP(C)/ /         | M/S ASHOK KUMAR DASH, BARGARH<br>MP                               | ASIT KUMAR DASH                   | 10701/2025 |
| 135 | D-WP(C)/25655/2025<br>WP(C)/ /         | JYOTISH KUMAR JENA<br>MP                                          | SANKARACHARYA CHOUDHURY           | 10702/2025 |
| 136 | D-WP(C)/25656/2025<br>WP(C)/ /         | M/S DASH BROTHERS AND SONS CONSTRUCTION BARGARH<br>MP             | ASIT KUMAR DASH                   | 10703/2025 |
| 137 | D-WP(C)/25660/2025<br>WP(C)/ /         | LAL MOHAN DAS<br>MP                                               | ASIT KUMAR DASH                   | 10704/2025 |
| 138 | D-WP(C)/25666/2025<br>WP(C)/ /         | SANDHYA RANI SWAIN<br>MP                                          | SUBHRANSU BHUSAN MOHANTY          | 10705/2025 |
| 139 | D-WP(C)/25669/2025<br>WP(C)/ /         | JANARDAN SAHOO<br>MP                                              | SANDEEP PATTANAIAK                | 10706/2025 |
| 140 | D-WP(C)/178/2025<br>WP(C)/687/2025     | M/S VISA STEEL LTD., JAJPUR<br>MP                                 | ANKITA MUKHERJI                   | 10707/2025 |
| 141 | D-WP(C)/25673/2025<br>WP(C)/17686/2025 | SEULI PRAMALIK<br>MP                                              | SIDHARTHA DAS                     | 10708/2025 |
| 142 | D-WP(C)/25680/2025<br>WP(C)/ /         | M/S. MS DRILLS, JHARSUGUDA<br>MP                                  | ASHISH KUMAR SAMAL                | 10709/2025 |
| 143 | D-WP(C)/25681/2025<br>WP(C)/17664/2025 | RAMAKANTA DUBEY<br>MP                                             | AMIYA KUMAR CHHATOI               | 10710/2025 |
| 144 | D-WP(C)/54658/2024<br>WP(C)/2311/2025  | UNION OF INDIA, NEW DELHI<br>MP                                   | BISWAJIT MAHARANA                 | 10711/2025 |
| 145 | D-WP(C)/25683/2025<br>WP(C)/ /         | UNATI MAJHI<br>MP                                                 | SUBHADUTTA ROUSTRAY               | 10712/2025 |
| 146 | D-WP(C)/35793/2024<br>WP(C)/21265/2024 | ABINASH BISWAL<br>MP                                              |                                   | 10713/2025 |
| 147 | D-WP(C)/25691/2025<br>WP(C)/ /         | SABITA PANDA<br>MP                                                | KISHORE CHANDRA RAJGURU MOHAPATRA | 10714/2025 |
| 148 | D-WP(C)/25697/2025<br>WP(C)/ /         | PUJA SAHOO<br>MP                                                  | TARUNAKANTA PATNAIK               | 10715/2025 |
| 149 | D-WP(C)/25698/2025<br>WP(C)/ /         | M/S. RAJ ENGINEERS AND CONSULTANTS, BBSR<br>MP                    | CHHISA RANAJAN DAS                | 10716/2025 |
| 150 | D-WP(C)/24916/2025<br>WP(C)/17177/2025 | RABINDRANATH SAHOO<br>MP                                          | RUPESH KUMAR KANUNGO              | 10717/2025 |
| 151 | D-WP(C)/30057/2024<br>WP(C)/17335/2024 | ABHISHEK PARIDA<br>MP                                             | KUNAL KUMAR SWAIN                 | 10718/2025 |
| 152 | D-WP(C)/47885/2024                     | DIPAK KUMAR BEHERA                                                | KUNAL KUMAR SWAIN                 |            |

|     |                    |                                        |                                                           |            |
|-----|--------------------|----------------------------------------|-----------------------------------------------------------|------------|
|     | WP(C)/28659/2024   | MP                                     |                                                           | 10719/2025 |
| 153 | D-WP(C)/33305/2024 | SAUDAMINI MISHRA                       | KUNAL KUMAR SWAIN                                         |            |
|     | WP(C)/20953/2024   | MP                                     |                                                           | 10720/2025 |
| 154 | D-WP(C)/25712/2025 | SIMANCHAL BIDIKA                       | JYOTI PRAKASH PATRA                                       |            |
|     | WP(C)/ /           | MP                                     |                                                           | 10721/2025 |
| 155 | D-WP(C)/31568/2024 | SANDHYARANI MALLICK                    |                                                           |            |
|     | WP(C)/17873/2024   | MP                                     |                                                           | 10722/2025 |
| 156 | D-WP(C)/25733/2025 | CHANDRA SEKHAR SATPATHY                | SUBHANKAR ROUT                                            |            |
|     | WP(C)/ /           | MP                                     |                                                           | 10723/2025 |
| 157 | D-WP(C)/25737/2025 | SRIMANTA KUMAR SAHOO                   | ABHISHEK DASH                                             |            |
|     | WP(C)/ /           | MP                                     |                                                           | 10724/2025 |
| 158 | D-WP(C)/25739/2025 | LADDU GOPAL SHAH                       | ADITYA NARAYAN RAY                                        |            |
|     | WP(C)/ /           | MP                                     |                                                           | 10725/2025 |
| 159 | D-WP(C)/25742/2025 | SUDHAKAR BHOL                          | ANSHURAM MISHRA                                           |            |
|     | WP(C)/ /           | MP                                     |                                                           | 10726/2025 |
| 160 | D-WP(C)/24592/2025 | SHRAYANS PRATAP                        | SAURAV TIBREWAL                                           |            |
|     | WP(C)/17029/2025   | MP                                     |                                                           | 10727/2025 |
| 161 | D-WP(C)/23547/2025 | HIMASU SEKHAR SAHU                     | SAURAV TIBREWAL                                           |            |
|     | WP(C)/16249/2025   | MP                                     |                                                           | 10728/2025 |
| 162 | D-WP(C)/12709/2025 | M/S. WINNERS PHARMA, CUTTACK           | BHABANI SANKAR TRIPATHY (SR. ADV.), ATUL TRIPATHY         |            |
|     | WP(C)/9175/2025    | MP                                     |                                                           | 10729/2025 |
| 163 | D-WP(C)/12694/2025 | M/S. WINNERS PHARMA, CUTTACK           | MR. BHABANI SANKAR TRIPATHY (SR. ADV.), M/S.ATUL TRIPATHY |            |
|     | WP(C)/9231/2025    | MP                                     |                                                           | 10730/2025 |
| 164 | D-WP(C)/25748/2025 | BAMAN CHARAN BHOI                      | KARUNAKAR RATH                                            |            |
|     | WP(C)/ /           | MP                                     |                                                           | 10731/2025 |
| 165 | D-WP(C)/11236/2025 | SATYANANDA MOHANTY                     | SAURAV TIBREWAL                                           |            |
|     | WP(C)/8051/2025    | MP                                     |                                                           | 10732/2025 |
| 166 | D-WP(C)/25750/2025 | M/S. BHUMI FLY ASH BRICKS, KENDRAPANA  | MANOJ KUMAR MOHANTY                                       |            |
|     | WP(C)/ /           | MP                                     |                                                           | 10734/2025 |
| 167 | D-WP(C)/25753/2025 | SAPNANANDA MISHRA                      | RAJIBA BIHARI MISHRA                                      |            |
|     | WP(C)/ /           | MP                                     |                                                           | 10735/2025 |
| 168 | D-WP(C)/25755/2025 | RANBIR KUMAR PASWAN                    | GOURI MOHAN RATH                                          |            |
|     | WP(C)/ /           | MP                                     |                                                           | 10736/2025 |
| 169 | D-WP(C)/25756/2025 | BALASORE MOTOR ASSOCIATION, BALESO     | GOURI MOHAN RATH                                          |            |
|     | WP(C)/ /           | MP                                     |                                                           | 10737/2025 |
| 170 | D-WP(C)/24399/2025 | PRAMOD KUMAR NAYAK                     | PRABODHA CHANDRA NAYAK                                    |            |
|     | WP(C)/16916/2025   | MP                                     |                                                           | 10738/2025 |
| 171 | D-WP(C)/24399/2025 | PRAMOD KUMAR NAYAK                     | PRABODHA CHANDRA NAYAK                                    |            |
|     | WP(C)/16916/2025   | MP                                     |                                                           | 10739/2025 |
| 172 | D-WP(C)/25758/2025 | MANOJ KUMAR PATTNAIK                   | SASWAT KUMAR ACHARYA                                      |            |
|     | WP(C)/ /           | MP                                     |                                                           | 10740/2025 |
| 173 | D-WP(C)/25760/2025 | MANOJ KUMAR PATTNAIK                   | SASWAT KUMAR ACHARYA                                      |            |
|     | WP(C)/ /           | MP                                     |                                                           | 10741/2025 |
| 174 | D-WP(C)/25765/2025 | M/S. LAL TRADES AND AGENCIES PVT. LTD. | SUBHANKAR ROUT                                            |            |
|     | WP(C)/ /           | MP                                     |                                                           | 10742/2025 |